

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 177 OF 2022**

**IN THE MATTER OF:**

ABHIST KUSUM GUPTA

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH

AND ORS.

... RESPONDENTS

**INDEX**

Sl. No.	Particulars	Page No.
1.	Second Action Taken Report on behalf of Yamuna Expressway Industrial Development Authority ('YEIDA')/ Respondent No. 10	1-16
2.	Supporting Affidavit	17-19
3.	<b>Annexure A-1</b> Details of survey (including Khasra No. and area of ponds) undertaken by YEIDA	20-29
4.	<b>Annexure A-2</b> Pictures of survey undertaken by YEIDA	30-39
5.	<b>Annexure A-3</b> Detailed list dated April 10, 2023, providing the status of the tender process for the ponds falling in YEIDA's jurisdiction	40
6.	<b>Annexure A-4</b> Photographs of some of ponds in YEIDA's jurisdiction where the rejuvenation is either complete or is underway	41-46
7.	<b>Annexure A-5</b>	47-56

	Details of the 14 ponds (Khasra wise) for which rejuvenation work has already been completed	
8.	<b>Annexure A-6</b> Copy of MoU dated January 03, 2023 entered between YEIDA and Wheels Global Foundation ('WGF')	57-66
9.	<b>Annexure A-7</b> YEIDA's CEO letter dated January 09, 2023 addressed to WGF to undertake survey and rejuvenation work	67-68
10.	<b>Annexure A-8 (colly)</b> True copy of YEIDA's office order dated January 19, 2023 and April 03, 2023	69-71
11.	<b>Annexure A-9</b> True copy of the NoC by YEIDA to 'Development Alternatives'	72
12.	<b>Annexure A-10</b> True copy of the NoC by YEIDA to Green Yatra Trust	73
13.	<b>Annexure A-11</b> Copy of minutes of meeting for the District Wetland Committee dated March 15, 2023	74-76
14.	Proof of service	



**J. SAGAR ASSOCIATES**

**ADVOCATES FOR RESPONDENT NO. 10/YAMUNA EXPRESSWAY**

**INDUSTRIAL DEVELOPMENT AUTHORITY**

**B-303, 3RD FLOOR, ANSAL PLAZA,**

**HUDCO PLACE, AUGUST KRANTI MARG**

**NEW DELHI 110049**

**Pranav.tanwar@jsalaw.com/+91-8700925031**

DATE: 30 MAY 2023

NEW DELHI

**551**  
**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION NO. 177 OF 2022**  
**(Under Section 18(1) read with Sections 14 and 15 of the**  
**National Green Tribunal Act, 2010)**

**IN THE MATTER OF:**

ABHIST KUSUM GUPTA ... APPLICANT

VERSUS

STATE OF UTTAR PRADESH

AND ORS.

... RESPONDENTS

**SECOND ACTION TAKEN REPORT ON BEHALF OF**  
**YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT**  
**AUTHORITY/ RESPONDENT NO. 10**

**MOST RESPECTFULLY SHOWETH:**

1. That the present Original Application (“O.A.”) seeks directions for conservation, management, rejuvenation and removal of alleged encroachment over water bodies/ponds in the District of Gautam Buddha Nagar, Uttar Pradesh.
2. Vide order dated April 08, 2022, this Ld. Tribunal constituted a Joint Committee comprising concerned officers of the state administration and directed the Joint Committee to submit a factual and action taken report in respect of wetlands/water bodies included in the list annexed to the O.A as Annexure A-6.
3. On August 04, 2022, the Joint Committee submitted its findings and report dated August 02, 2022 to this Ld. Tribunal

(“Joint Committee Report”). At the hearing held on September 06, 2022, the Tribunal took note of the Joint Committee Report and observed that:

2

- (a) The Joint Committee sought reports only from the revenue authorities, and that status of all the ponds were not verified individually;
- (b) There is no mention regarding the measures taken for conservation and restoration of ponds.

Having regard to the facts of the case, this Tribunal decided to implead Yamuna Expressway Industrial Development Authority (“YEIDA”) as well as Uttar Pradesh State Ground Water Department and Greater Noida Industrial Development Authority.

- 4. After being impleaded, YEIDA, represented by its counsels and higher officials, appeared before this Ld. Tribunal on October 12, 2022. YEIDA informed the Tribunal about the proactive measures undertaken by it to conserve, rejuvenate, and restore ponds, within its jurisdiction. Additionally, YEIDA emphasized on the significance of preserving water bodies and expressed its commitment to this cause. YEIDA assured the Tribunal of its full cooperation and acknowledged the gravity and importance of the proceedings at hand.
- 5. Vide its order dated October 12, 2022, this Ld. Tribunal directed New Okhla Industrial Development Authority (“NOIDA”), YEIDA and other authorities to file a reply and

action taken report. In due compliance with the order, YEIDA filed a detailed action taken report on January 11, 2023 (“**First Report**”). In its First Report, YEIDA had submitted:

- 5.1. The status of ponds falling within its jurisdiction;
  - 5.2. Information on action taken by it for conservation, rejuvenation, restoration, and removal of alleged encroachments over the water bodies. In addition to detailed information, YEIDA provided supporting documents and photographs that showcase the concerted efforts undertaken by it.
6. YEIDA is filing the present report (“**Second Report**”) in compliance of this Ld. Tribunal’s order dated February 08, 2023. YEIDA submits that the present report supplements the First Report and is to be read in conjunction with it.

***Factual Background***

7. Before providing a detailed action taken report, YEIDA deems it fit to apprise this Ld. Tribunal of some important facts related to status of ponds falling within its jurisdiction.
8. The present proceedings pertain to status of ponds of three Tehsils in District Gautam Budh Nagar, namely, Sadar, Jewar, and Dadri. Of these 3 Tehsils in Gautam Budh Nagar, YEIDA has jurisdiction only over the portions of land in Sadar and Jewar.

**A. STATUS OF THE PONDS****(a) Tehsil – Sadar**

9. Of the total area of Tehsil Sadar, only a part thereof falls within YEIDA's jurisdiction. The remaining portion falls within the jurisdiction of NOIDA and Greater NOIDA.

**Information regarding ponds in Tehsil – Sadar**

(a)	Total No. of Ponds in Tehsil Sadar	245
<b>Status of ponds which falls in jurisdiction of YEIDA</b>		
(b)	Total No. of Ponds	69
(c)	Ponds which are encroachment free	61
(d)	Ponds with encroachment (partial/full)	02 (over 06 Khasras)
(e)	Old/Village abadi (population) exists at site	02

10. 69 ponds of Tehsil Sadar falls within YEIDA's jurisdiction, of which 61 are encroachment free.

**(b) Tehsil – Jewar****Information regarding ponds in Tehsil – Jewar**

(a)	Total No. of Ponds in Tehsil Jewar	293
<b>Information of ponds which falls in jurisdiction of YEIDA</b>		
(b)	Total No. of Ponds	200
(c)	Ponds which are encroachment free	161
(d)	Ponds with encroachment (partial/full)	20
(e)	Ponds Acquired for Noida International Airport, Jewar	08
(f)	Ponds proposed to be acquired for Noida International Airport in second phase	11

11. 200 ponds of Tehsil Jewar falls within YEIDA's jurisdiction, of which 161 are encroachment free. YEIDA has acquired land in Jewar for the development of Noida International Airport. In this acquisition, 08 ponds have been acquired for development purpose. YEIDA has taken measures for substitution of these 08 acquired ponds as explained in para 26 and 27 of the First Report.

## **B. ACTIONS TAKEN BY YEIDA**

12. At the outset, it is stated that YEIDA is committed to the cause of ponds conservation. YEIDA's commitment is evident through various actions and initiatives demonstrated below. It regularly maintains and monitors the conditions of the ponds within its jurisdiction.

13. YEIDA also recognizes the significance of the present proceedings. By adhering to the Tribunal's orders and taking substantial measures, YEIDA aims to contribute positively to the preservation of these valuable natural resources.

### ***Survey and rejuvenation of ponds***

14. YEIDA has taken steps for sustainable management and conservation of the ponds within its jurisdiction. Taking note of the present proceedings and the orders of the Tribunal, the CEO of YEIDA, vide Office Order dated October 28, 2022 ("**Office Order**"), had directed the officers of YEIDA to coordinate with District and Revenue Administration for

expedited removal of encroachments. Further, the CEO had directed that a survey be done for all the ponds within YEIDA's jurisdiction. The survey will record the ponds which are affected by encroachments and thereafter, necessary measures under the U.P. Revenue Code will be undertaken. After removal of encroachments, YEIDA will undertake measures for restoration, cleaning, and beautification of such ponds.

15. In accordance with the CEO's Officer Order, YEIDA has already commenced the survey of the said ponds. As of now, 23 ponds in the following 10 villages have been surveyed, and requisite measures have been undertaken for their rejuvenation:

S. No.	Village	Number of ponds surveyed	Total submerged area (in Ha.)
1.	Salarpur	01	0.443
2.	Thasrana	03	1.512
3.	Mutaina	01	3.561
4.	Chowki	01	1.28
5.	Mohammadpur Jadon	03	3.516
6.	Rustampur	01	0.569
7.	Dubli	04	1.619
8.	Accheypur	03	1.309
9.	Accheja Bujurg	02	0.658
10.	Dungerpur Rilka	04	4.816
<b>Total</b>		23	19.283

The details of the survey (including Khasra No. and area of ponds) undertaken by YEIDA is annexed herein as **Annexure A-1**.

The pictures of the survey undertaken by YEIDA are annexed herein as **Annexure A-2**.

16. YEIDA intends to undertake rejuvenation efforts for the ponds where survey is complete. Furthermore, YEIDA plans to conduct surveys for additional ponds in the next two years i.e., 2023-2025.

***Tenders for restoration and rejuvenation of ponds***

17. Furthermore, during 2022-2023, YEIDA has issued several tenders for the cleaning and restoration of 33 ponds in 25 villages. Out of these 33 ponds, tenders have already been awarded for 30 ponds, while tenders for 3 villages are currently under process. The complete list of tender process undertaken by YEIDA is as follows:

S. No.	Village	Number of Ponds	Tender Status
1.	Moonjkhera	01	Awarded
2.	Dhanori Khurd	01	Awarded
3.	Bhaipur Bharmnan	01	Awarded
4.	Faleda Bangar	02	Awarded
5.	Rampur Khadar	01	Awarded
6.	Anwargarh	01	Awarded
7.	Momdabad Kheda	02	Awarded
8.	Mehandipur	01	Awarded

9.	Siroli Bangar	01	Awarded
10.	Sultanpur	01	Awarded
11.	Dhanpura	01	Awarded
12.	Kallupura	02	Awarded
13.	Jaunchana	01	Awarded
14.	Maksudpur	01	Awarded
15.	Bhunna Tagga	01	Awarded
16.	Muradgarhi	02	Awarded
17.	Chakveerampur	01	Awarded
18.	Mayana	01	Awarded
19.	Akalpur	02	Awarded
20.	Bhikanpur	01	Awarded
21.	Bhoyra	01	Awarded
22.	Dyorar	01	Awarded
23.	Ahmadpur Choroli	01	Awarded
24.	Sabota Mustfabad	03	Under Re-Tender
25.	Banwaribas	02	Awarded
	Total	33	

18. Of the 30 ponds pertaining to which tender has been awarded, rejuvenation work has already been completed for 14 ponds in the following 10 villages:

S. No.	Village	Ponds	Total Area (in Ha.)
1.	Maksudpur	01	0.833
2.	Bhunna Tagga	01	2.801
3.	Muradgarhi	02	3.8912
4.	Faleda Bangar	02	1.871
5.	Dhanpura	01	0.347
6.	Siroli Bangar	01	0.09
7.	Sultanpur	01	0.042
8.	Momdabad Kheda	02	0.893
9.	Kallupura	02	2.542
10.	Bhaipur Bharmnan	01	1.492
	<b>Total</b>	<b>14</b>	<b>14.8022</b>

Further, the work for rejuvenation of ponds in 15 other villages is currently underway.

A detailed list dated April 10, 2023, providing the status of the tender process for the ponds in these villages is annexed herein as **Annexure A-3**.

The photographs of some of these ponds where the rejuvenation is either complete or is underway are annexed herein as **Annexure A-4**.

The details of the 14 ponds (Khasra wise) for which rejuvenation work has already been completed is annexed herein as **Annexure A-5**.

19. In the previous hearings of the present case, the Ld. Tribunal emphasized on the significance of community participation in conservation of water bodies.

20. Pursuant thereto, YEIDA has entered into a memorandum of understanding (“MoU”) with Wheels Global Foundation (“WGF”) on January 3, 2023. WGF is a reputable global NGO dedicated to technology-driven solutions for rural populations in six areas: Water, Healthcare, Energy, Education, Livelihood, and Sustainability.

21. The implementation of the MoU is personally overseen by YEIDA’s senior officials. The scope of this MoU is to implement a pilot project for restoration and revival of water bodies, and holistic community development in villages within the jurisdiction of YEIDA. As per the MoU, YEIDA will constitute dedicated staff for facilitation, support and periodic reviews of the pilot project. A copy of the MoU is annexed herein as **Annexure A-6**.

22. In accordance with the MoU, the CEO has identified 27 villages where survey and rejuvenation work will be undertaken by WGF. These include 12 villages covered under the “Abhyudaya Composite Schools Scheme” (“ACSS”) (a scheme to upgrade state run schools with quality infrastructure and ensure quality education), as well as 15 other villages.

Priority has been given to villages where community centres and “Parishadiya Schools” are available.

))

23. These 27 villages are as follows:

S. No.	Village	Parishadiya School	ACSS	Community Centre
1.	Tirthali	Yes	Yes	No
2.	Ahmadpur Chiroli	Yes	Yes	Yes
3.	Usmanpur	Yes	Yes	Yes
4.	Jewar Khadar	Yes	Yes	Yes
5.	Jewar Bangar	Yes	Yes	No
6.	Pachokra	Yes	Yes	Yes
7.	Dugarpur Rilkha	Yes	Yes	Yes
8.	Thasrana	Yes	Yes	Yes
9.	Mohamdapur Jadaun	Yes	Yes	Yes
10.	Atta Fatehpur	Yes	Yes	Yes
11.	Dhankor	Yes	Yes	Yes
12.	Bhatta	Yes	Yes	Yes
13.	Salarpur	Yes	No	Yes
14.	Atta Gujran	Yes	No	Yes
15.	Accheypur	Yes	No	Yes
16.	Accheja Bujurg	Yes	No	Yes
17.	Dairy Gujran	Yes	No	Yes

18.	Jhajhar	Yes	No	Yes
19.	Mutaina	Yes	No	Yes
20.	Mirzapur	Yes	No	Yes
21.	Niloni	Yes	No	Yes
22.	Raunija	Yes	No	Yes
23.	Rustampur	Yes	No	Yes
24.	Dubli	Yes	No	Yes
25.	Chowki	Yes	No	Yes
26.	Parsol	Yes	No	Yes
27.	Gunapura	Yes	No	Yes

12

The CEO's letter dated January 09, 2023 to WGF advising it to undertake aforesaid activity is annexed herein as **Annexure A-7**.

24. In the first phase of the MoU, YEIDA along with WGF has completed the survey of 23 ponds in 10 villages: Dungarpur, Rilka, Acheja Bujurg, Salarpur, Rustampur, Thasrana, Chowki, Accheypur, Dubli, Mohammadpur Jadaun, and Mutaina. The rejuvenation of these ponds is currently underway. The survey of ponds in the remaining 17 villages is also in progress.

25. It is pertinent to note that YEIDA is also working towards community awareness about ponds conservation. For this, YEIDA has undertaken school programmes and rallies across villages.

26. To ensure the effective implementation of the MoU, YEIDA has issued office orders from time to time, forming teams responsible for conducting surveys and rejuvenating ponds. For instance, an office order dated January 19, 2023, constituted 10 teams comprising Technical Supervisors, Managers, and Nodal Officers to survey ponds in 10 villages: Accheypur, Mohamadpur Jadaun, Dubli, Rustampur, Acheja Bujurg, Dungarpur Rilkha, Thasrana, Salarpur, Chowki, and Mutaina.
27. Similarly, an office order dated April 03, 2023, constituted 17 teams with a similar composition to survey ponds in 17 villages: Usmanpur, Atta Fatehpur, Dhankor, Atta Gujran, Bhatta, Pachokra, Jewar Bangar, Jewar Khadar, Ahmedpur Chowrali, Tirthali, Dairy Gujran, Jhajhar, Mirjapur, Niloni, Raunija, Parsol, and Gunpura.
- A true copy of the office orders dated January 19, 2023 and April 03, 2023 are annexed herein as **Annexure A-8 (colly)**.

28. On March 14, 2023, YEIDA issued a No Objection Certificate (“NoC”) to ‘Development Alternatives’, a global organization involved in sustainable development through water resource management. ‘Development Alternatives’ has undertaken the restoration and rejuvenation of a pond in Rampur Bangar village, which includes activities such as fencing, solid waste clearance, removal of aquatic weeds, dewatering, desilting, bunding, and the establishment of a nature-based treatment system. The project is expected to be completed within four

months. 'Development Alternatives' will also provide training to YEIDA officials for the pond's maintenance after its rejuvenation.

A true copy of the NoC to Development Alternatives is annexed herein as **Annexure A-9**.

29. Another NoC on similar terms has been give to 'Green Yatra Trust' to carry out restoration and rejuvenation of a pond in village Dhanori.

A true copy of the NoC to Green Yatra Trust is annexed herein as **Annexure A-10**.

***Participation in District Wetland Committee***

30. In its order dated October 12, 2022, this Ld. Tribunal had directed the District Magistrate, Gautam Budh Nagar to convene meetings of the District Wetland Committee with the representatives of YEIDA, NOIDA, and Greater NOIDA as Special Invitees ("**Committee**").

31. The first meeting of the Committee took place on December 12, 2022, wherein it was decided that steps will be taken to ensure the uniformity of data among different authorities regarding ponds in Gautam Budh Nagar and co-ordinated action will be taken by the Authorities under the applicable laws to remove alleged encroachments over the ponds.

32. Subsequently, the second meeting of the Committee was held on March 15, 2023. During the meeting, the Committee took

cognizance of the present proceedings and this Ld. Tribunal's order dated June 01, 2020 in the case of *Lt. Col. Sarvdaman Singh Obroi v. Union of India and others, O.A. No. 325 of 2015*. In its second meeting, the Committee has agreed to take the following actions for conservation of water bodies:

15

- 32.1. The District Authority and all development authorities will take necessary measures to provide information regarding the rejuvenation of water bodies to the Forest Department.
- 32.2. Google Imaging of water bodies will be collected and compiled.
- 32.3. Ensure consistency of information across departments and authorities regarding the removal of alleged encroachments.
- 32.4. Local bodies and development authorities will collaborate to ensure the mapping, demarcation, conservation, and undertaking of sustainable actions required for the removal of encroachments.
- 32.5. Ponds affected by development activities will be identified, and appropriate actions will be taken accordingly.
- 32.6. The District Administration will keep the Committee updated on the progress made in the removal of encroachments.

A copy of the minutes of meeting for the District Wetland Committee meeting dated March 15, 2023 is annexed herein as **Annexure A-11**.

33. YEIDA understands the importance of the pond ecosystem in Gautam Budh Nagar and acknowledges its responsibility in their preservation. Basis the actions mentioned above, and the documents annexed herein, it is submitted that YEIDA is committed to safeguarding wetlands and water bodies within its jurisdiction. YEIDA is duly following the present proceedings and has complied with directives issued by this Ld. Tribunal.

34. It is, therefore, humbly prayed that the Tribunal may graciously be pleased to take this action taken report on record.

RESPONDENT NO. 10/ YAMUNA EXPRESSWAY  
INDUSTRIAL DEVELOPMENT AUTHORITY

THROUGH



**J. SAGAR ASSOCIATES  
ADVOCATES FOR THE RESPONDENT  
B-303, 3RD FLOOR, ANSAL PLAZA,  
HUDCO PLACE, AUGUST KRANTI MARG  
NEW DELHI 110049  
+91-8700925031**

DATE: 30 May 2023

PLACE: NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 177 OF 2022**

**IN THE MATTER OF:**

ABHIST KUSUM GUPTA

... APPLICANT

VERSUS

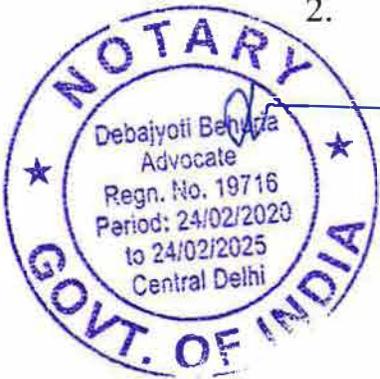
STATE OF UTTAR PRADESH AND ORS.

... RESPONDENTS

**AFFIDAVIT**

I, Shubham Pundeer, S/o Sh. Sarvjeet Singh, aged about 31 years, being the Authorized Representative of Yamuna Expressway Industrial Development Authority, having its office at First Floor, Commercial Complex, P-2, Sector – Omega – I, Greater Noida, Gautam Budh Nagar, Uttar Pradesh - 201309, presently at New Delhi, do hereby solemnly declare on oath and state as under:

1. I am working as the Manager with the Yamuna Expressway Industrial Development Authority. I am well conversant with the facts and circumstance of the instant case, hence, am competent to swear this affidavit.
2. The accompanying reply and action taken report has been drafted under instructions of Yamuna Expressway Industrial Development Authority and I have read and understood the contents of the accompanying reply and action taken report.



  
 शुभम पुण्डेर  
 प्रबन्धक (परि०) बीडा

3. I say that the facts and submissions made therein are true and correct. No part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
शुभम पुण्डरी  
DEPONENT

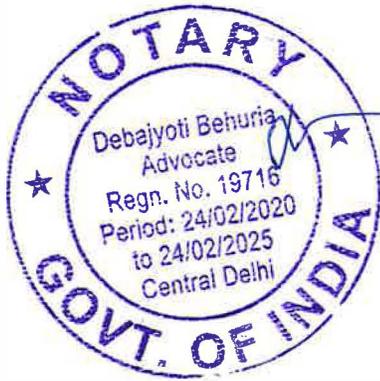
*[Signature]*  
(21/05/2023)  
I identified the deponent who has signed in my presence.

**VERIFICATION**

I, the deponent abovenamed, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

**30 MAY 2023**

Verified at New Delhi on this \_\_\_ day of May, 2023.



*[Signature]*  
DEPONENT  
प्रबन्धक (परि०) चीड

CERTIFIED THAT THE DEPONENT  
Shri/Smt./Km..... *[Signature]*  
S/o, W/o R/o..... *[Signature]*  
Identified by Shri/Smt..... *[Signature]*  
Has solemnly affirmed before me at  
Delhi on **30 MAY 2023** at Sl. No. *[Signature]*  
That the contents of the affidavit which  
have been read & explained to him/her  
are true & correct to his/her knowledge

*[Signature]*  
NOTARY



**YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY**  
( U.P. GOVT. UNDERTAKING )

1st FLOOR, COMMERCIAL COMPLEX, P-2, SECTOR OMEGA-1, GREATER NOIDA  
DISTT. GAUTAM BUDH NAGAR. ( UTTAR PRADESH )  
PHONE : 0120-2395151, FAX 0120-2395150



**CODE NO.**

**NAME**

**DESIGNATION**

**ADDRESS**



**VALID FROM**

**VALID TILL**

Sign. of Card Holder

24

Issuing Authority

सुमन मुण्डीर  
प्रबंधक (परिच) बीजा

# ANNEXURE - A1

20

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरी का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक-- 20.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	सलारपुर	20.01.2023	576	0.4430	तालाब	अतिक्रमण है	---	---	---

नोट - ~~अतिक्रमण~~

खसरा सं0-576 (क्षेत्रफल 0.4430 हे0) के सम्बन्ध में नियमानुसार कब्जा हटाने की कार्यवाही न्यायालय तहसीलदार/तहसीलदार न्यायिक में उओप्र0 रा0 सहिता 2006 की धारा-67 के अन्तर्गत बेदखली की कार्यवाही हेतु वाद विचाराधीन है। यथाशीघ्र शीर्ष प्राथमिकता पर न्यायालय द्वारा गुणदोष के आधार पर अंतिम निर्णय के उपरान्त नियमानुसार अवैध अतिक्रमण हटाने की कार्यवाही की जाएगी।

  
Anand  
श.स.प.क. या.प.क.

↓

  
Anand  
श.स.प.क.

571

21

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरो का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक- 09.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	दसराना	09.01.2023	62	0.0510	पोखर	अतिक्रमण नहीं है	---	---	---
2	सदर	दसराना	09.01.2023	339	0.1330	पोखर	अतिक्रमण नहीं है	---	---	---
3	सदर	दसराना	09.01.2023	481	1.3280	पोखर	अतिक्रमण नहीं है	---	---	---

  
अनिल कुमार  
अधिकारी

  
वैभव कुमार  
लेखपाल

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पडने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक- 31.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	मुठना	31.01.2023	164	3.5610	पोखर	अतिक्रमण नहीं है	---	---	---

  
तहसील सदर  
लोकप्रिय

  
अधीक्षक  
सर्वेक्षण

29/1/23  
ms

उप जिलाधिकारी, तहसील सदर, जनपद गोरखपुर से प्राप्त यमुना एक्सप्रेसवे ऑडिओ वीडियो प्रतिकरणा क्षेत्रान्तर्गत पडने वाले कुल गांव/पंचायतों का प्रतिकरण के सूचेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक- 02.01.2023

S.no.	Tehsil	गांव का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रम है या नहीं खाई या अखाई	हटाये जाने की कार्रवाई	दिवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1		बांकी	02.01.2023		1.2800	बांकी	अतिक्रम नहीं है।			

उप जिताधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के मूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 06.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	मोहम्मदपुर जादीन	06.01.2023	202	3.1870	पोखर	अतिक्रमण नहीं है।	---	---	---
				205	0.2530	पोखर	अतिक्रमण नहीं है।	---	---	---
				403	0.0760	पोखर	अतिक्रमण नहीं है।	---	---	---



उप जिलाधिकारी, तहसील जंवर, जनपद गौतमगढ़नाग से प्राप्त प्रस्तावों पर विचारण के बाद निम्नलिखित पत्रों को भेजा जा रहा है/पत्रों का प्रावधान के अंतर्गत विभाग द्वारा कराया गया स्थानीय स्तरों का विवरण।  
दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थाई	हटाये जाने की कारणवशात	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जंवर	कलमपुर	02.01.2023	198	0.5690	जंवर	अतिक्रमण नहीं है।	—	—	—

25

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	दुबली	02 01 2023	263	0.3410	पोखर	अतिक्रमण नहीं है।	---	---	---
				300	0.8980	पोखर	अतिक्रमण नहीं है।	---	---	---
				294	0.1900	पोखर	अतिक्रमण नहीं है।	---	---	---
				418	0.1900	पोखर	अतिक्रमण नहीं है।	---	---	---

उप जिताधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक— 31.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	आच्छेपुर	31.01.2023	257	0.6640	पोखर	अतिक्रमण नहीं है।	—	—	—
				339	0.3540	पोखर	अतिक्रमण नहीं है।	—	—	—
				401	0.2910	पोखर	अतिक्रमण नहीं है।	—	—	—

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त बुना एक्सप्रेसवे औ0 वि0 प्राधिकरणकृत क्षेत्रान्तर्गते पडले कुल तान्लाब/पोखरी का प्राधिकरण के मूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक- 31.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	अच्छा बुजुग	31.01.2023	227	0.4810	पोखर	अतिक्रमण नहीं है	---	---	---
2	सदर	अच्छा बुजुग	31.01.2023	244	0.1770	पोखर	अतिक्रमण नहीं है	---	---	---

  
अधी  
31.01.2023

उप जिलाधिकारी, तहसीलसदर, जनपदगौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक-25.01.2023

1	2	3	4	5	6	7	8	9	10	11
सिल	ग्रामकानाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटायैजाने की कार्ययोजना	विवरण	Taken up by any Company/PSU	
1	सदर	डूगरपुर शीलखा	25.01.2023	395	0.7970	पोखर	अतिक्रमण है।			
2	सदर	डूगरपुर शीलखा	25.01.2023	514	0.4810	पोखर	J.P को हस्तांतरित			
3	सदर	डूगरपुर शीलखा	25.01.2023	515	1.012	पोखर	J.P को हस्तांतरित			
4	सदर	डूगरपुर शीलखा	25.01.2023	533	1.896	पोखर	J.P को हस्तांतरित			

नोट- ~~सर्वेक्षण~~

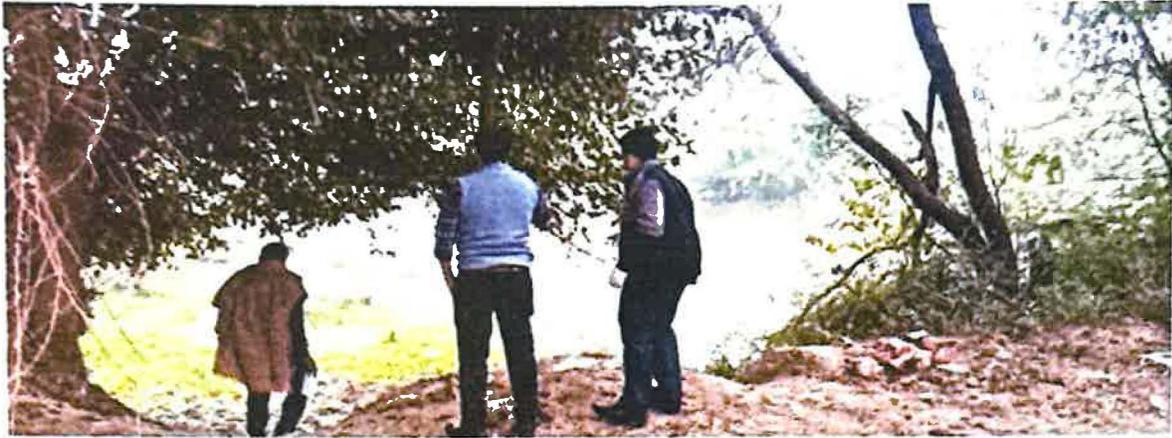
खसरा सं0-395 (क्षेत्रफल 0.7970 हे0) के सम्बन्ध में नियमानुसार कब्जा हटाने की कार्यवाही न्यायालय तहसीलदार/तहसीलदार न्यायिकमें उ0प्र0 रा0 सहिता 2006 की धारा-67 के अन्तर्गत बेदखली की कार्यवाही तहसील-सदर द्वारा की जाएगी।



कनीह  
सदर 28/1/23

  
J.P को हस्तांतरित

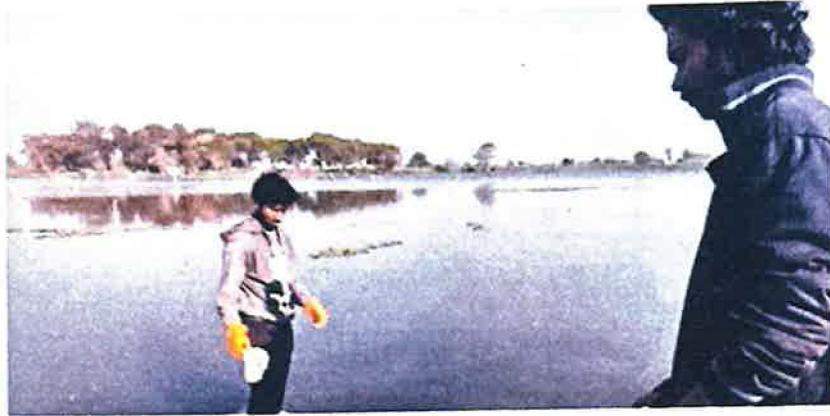
# Pond survey By W.G.F Village Salarpur



# Pond Survey by W.G.F Village Thasrana



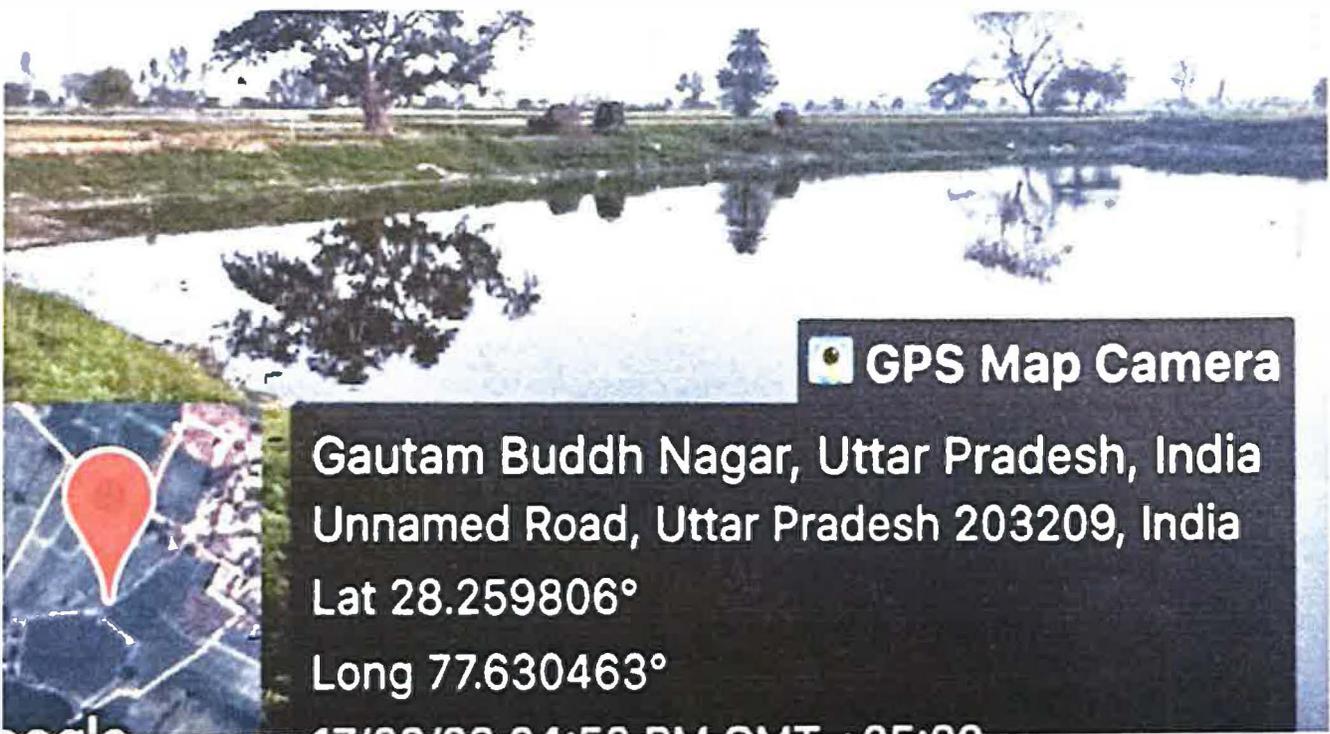
# Pond Survey by W.G.F Village Mutaina



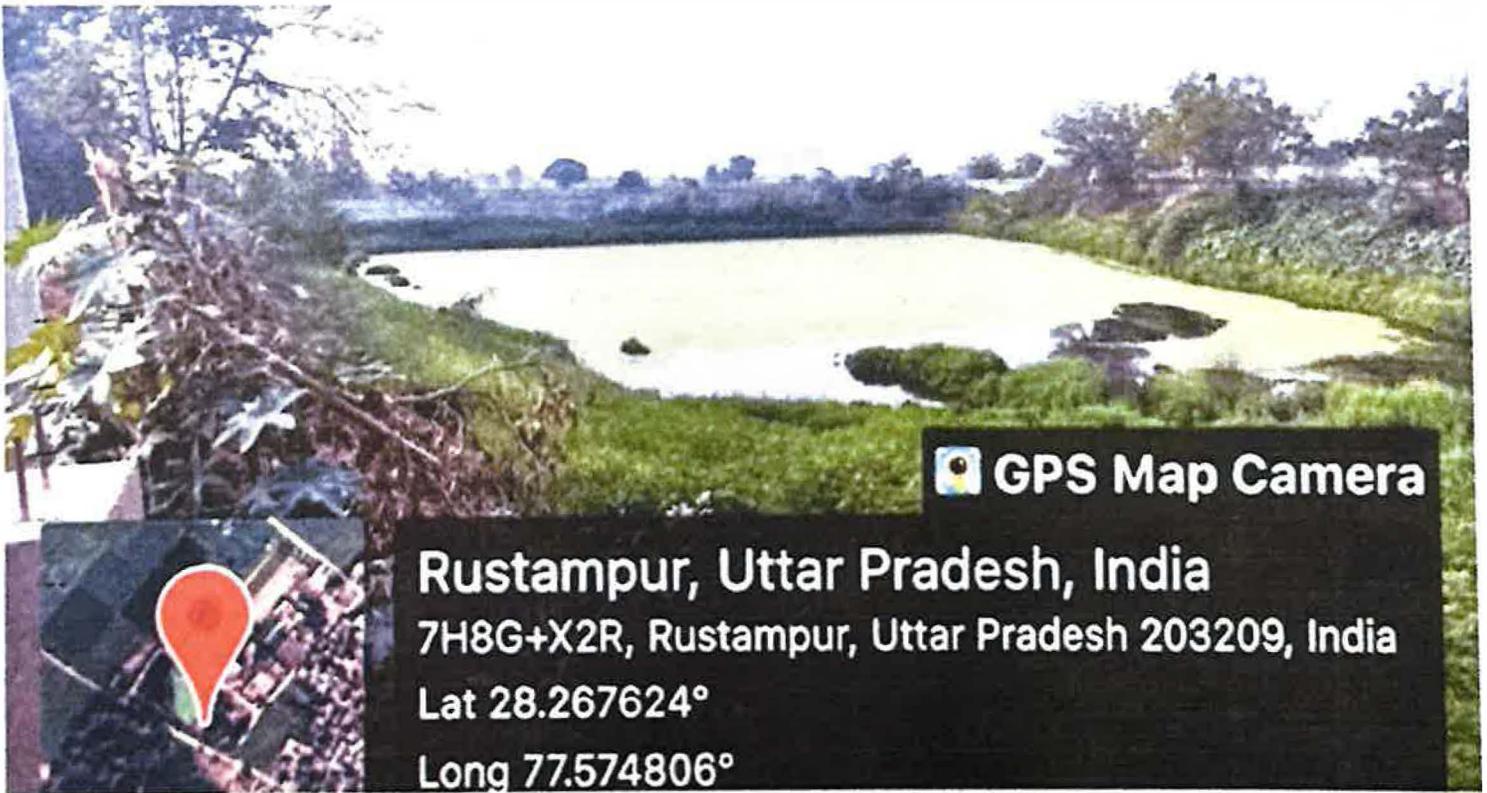
# Pond Survey by WGF village Chowki



# Pond survey by WGF village Mohammadpur jadon



# Pond survey by WGF village Rustampur



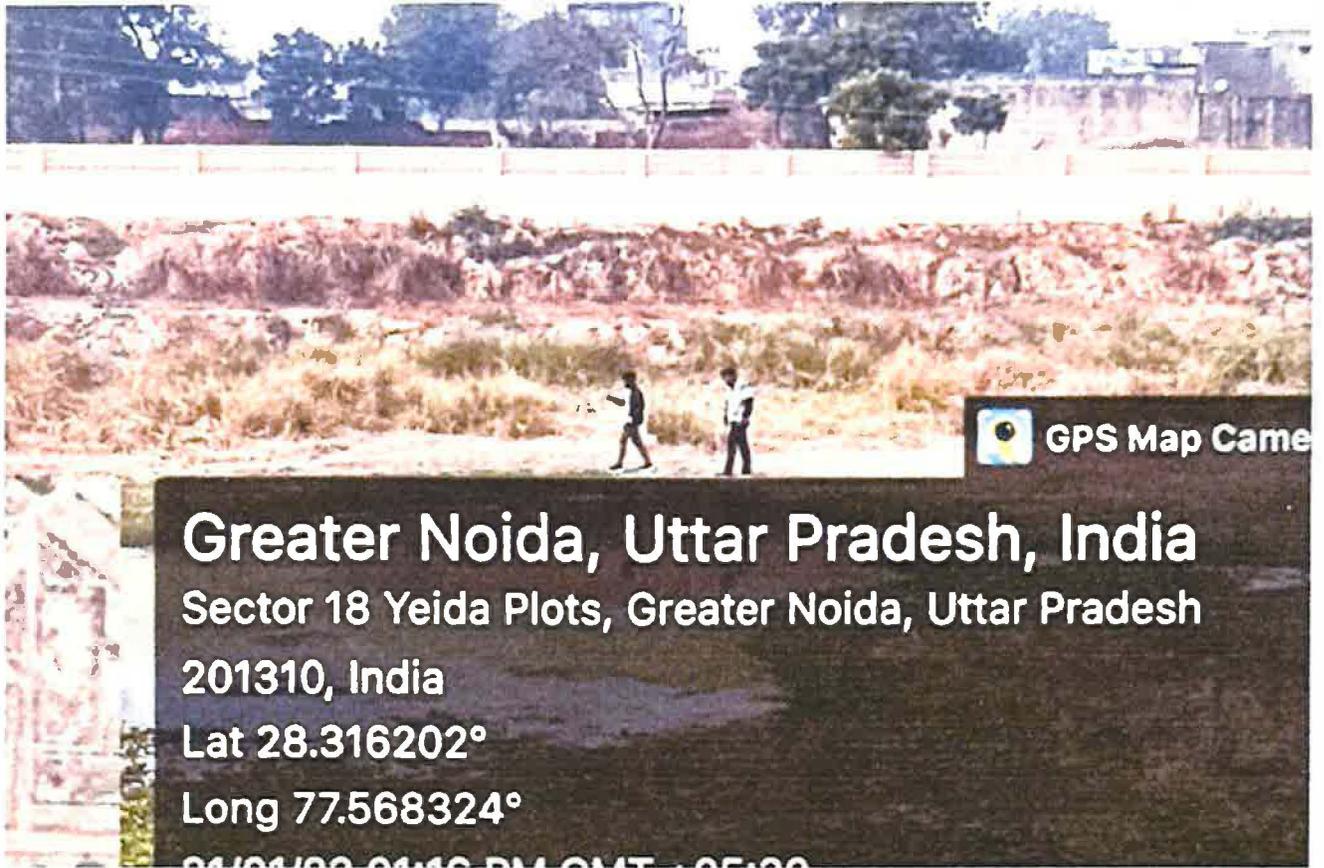
# Pond survey by WGF village Dubli



# Pond survey by WGF village Acchepur



Pond survey by W.G.F Village Accheja bujurg (49)



# POND SURVEY BT W.G.F VILLAGE DUNGERPUR RILKA



## ANNEXURE A-3

40

14



## यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

दिल्ली 08 तल, कॉन्सिलियल कॉम्पलेक्स, सेक्टर ओपेन-1, गेट नं० 14, गीताबुद्धनगर (201308), गीताबुद्धनगर (201308)  
दूरभाष नं० - 0120 - 2385180 फैक्स नं० - 0120 - 2385180

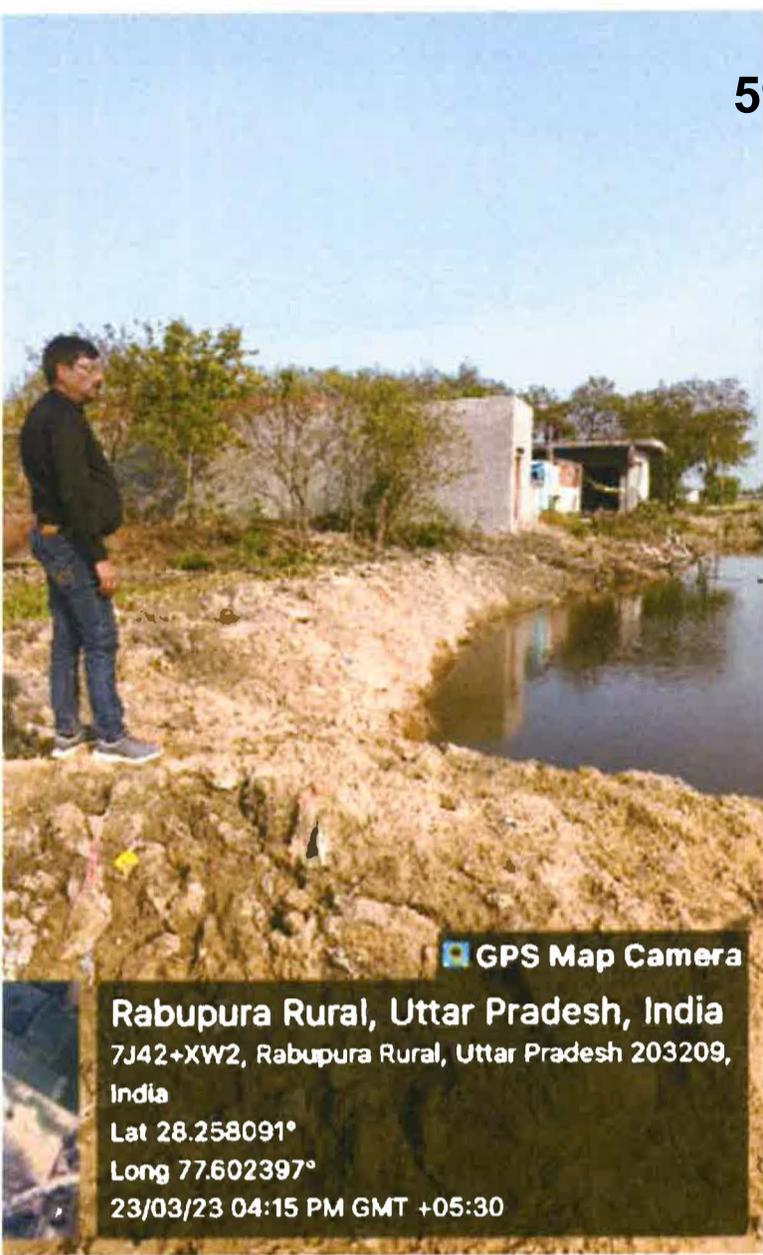
वर्ष 2022-23 में प्रस्तावित तालाबों/पोखरों की साफ-सफाई/संरक्षण हेतु कार्य का अवाई/निविदा प्रक्रिया का ग्रामवार विवरण :-

क्र. सं.	ग्राम का नाम	तालाबों की संख्या	विवरण
1	Moonjkhera	01	Awarded
2	Dhanori Khurd	01	Awarded
3	Bhaipur Bharmnan	01	Awarded
4	Faleda Bangar,	02	Awarded
5	Rampur Khadar	01	Awarded
6	Anwargarh	01	Awarded
7	Momdabad Kheda	02	Awarded
8	Mehandipur	01	Awarded
9	Siroli Bangar	01	Awarded
10	Sultanpur	01	Awarded
11	Dhanpura	01	Awarded
12	Kallupura	02	Awarded
13	Jaunchana	01	Awarded
14	Maksudpur	01	Awarded
15	Bhunna Tagga	01	Awarded
16	Muradgarhi	02	Awarded
17	Chakveerampur	01	Awarded
18	Mayana	01	Awarded
19	Akalpur	02	Awarded
20	Bhikanpur	01	Awarded
21	Bhoyra	01	Awarded
22	Dyorar	01	Awarded
23	Ahmadpur Choroli	01	Awarded
24	Sabota Mustfabad	03	Under Re-Tender
25	Banwaribas	02	Awarded
	TOTAL.	33	

10/4/2023



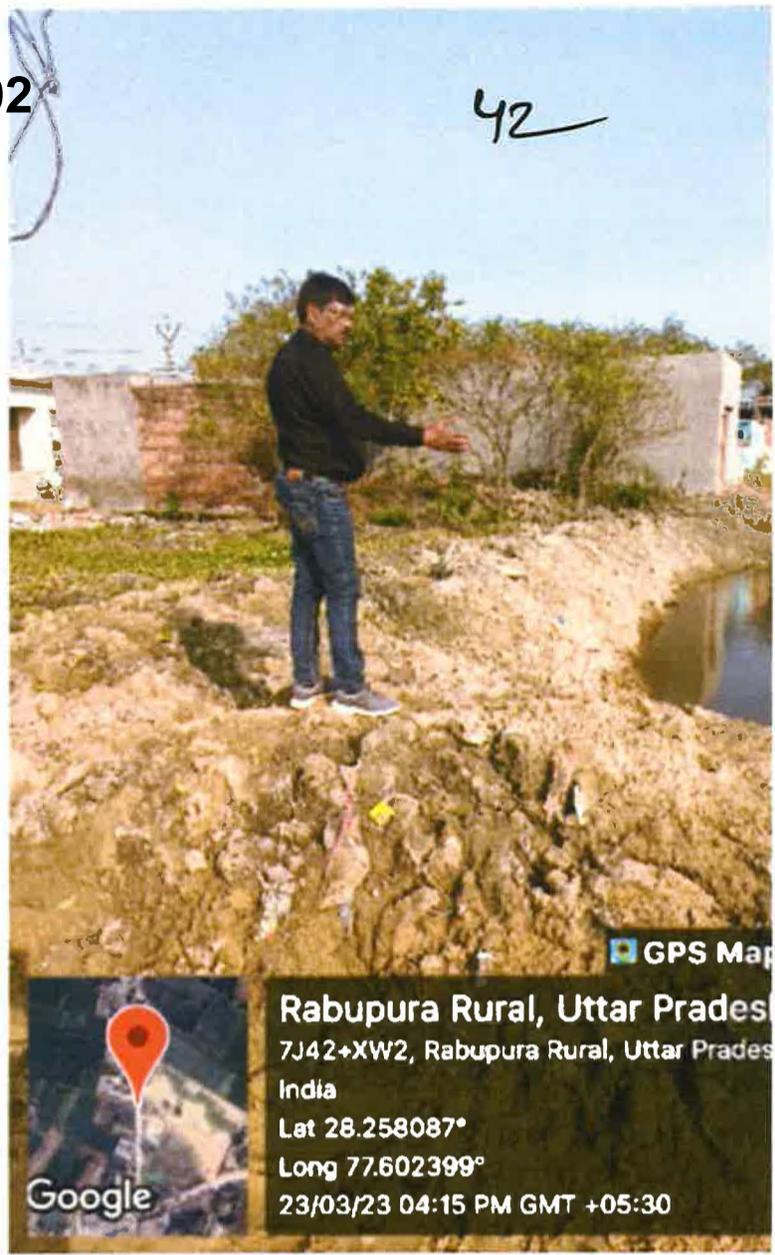
592



GPS Map Camera

**Rabupura Rural, Uttar Pradesh, India**  
 7J42+XW2, Rabupura Rural, Uttar Pradesh 203209,  
 India  
 Lat 28.258091°  
 Long 77.602397°  
 23/03/23 04:15 PM GMT +05:30

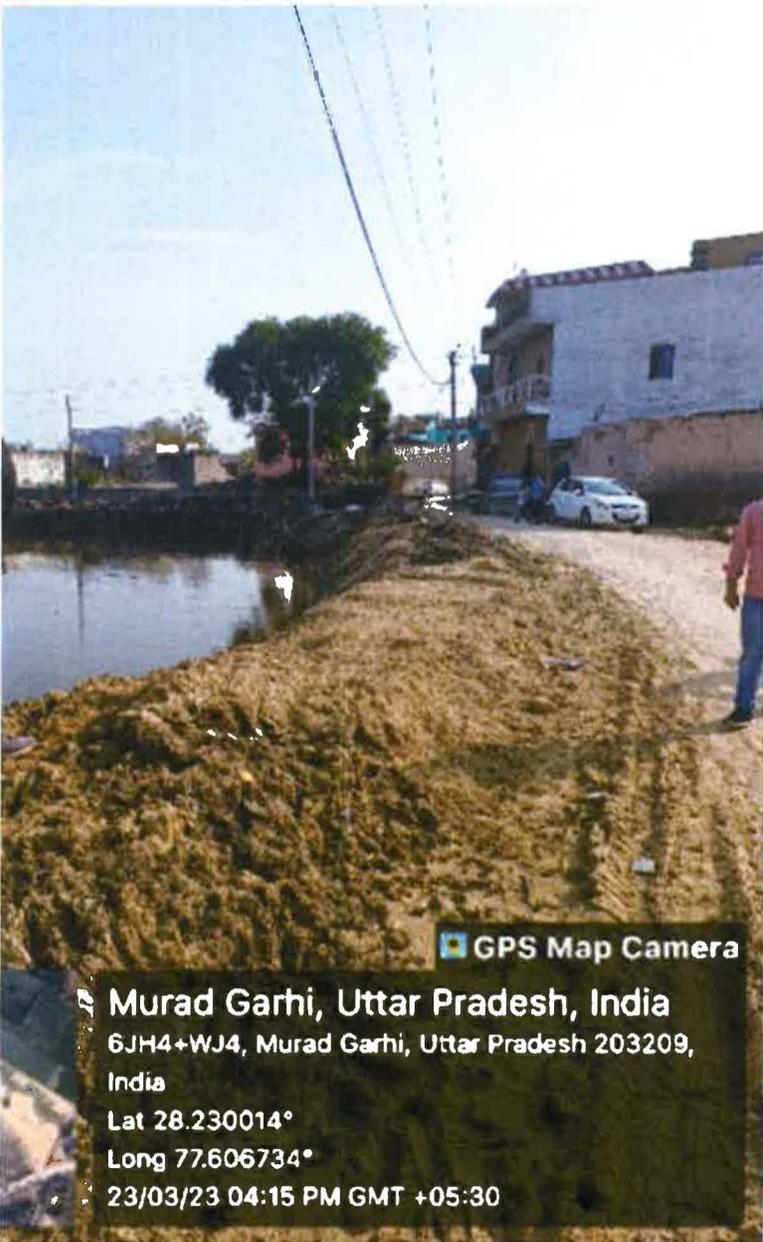
42



GPS Map

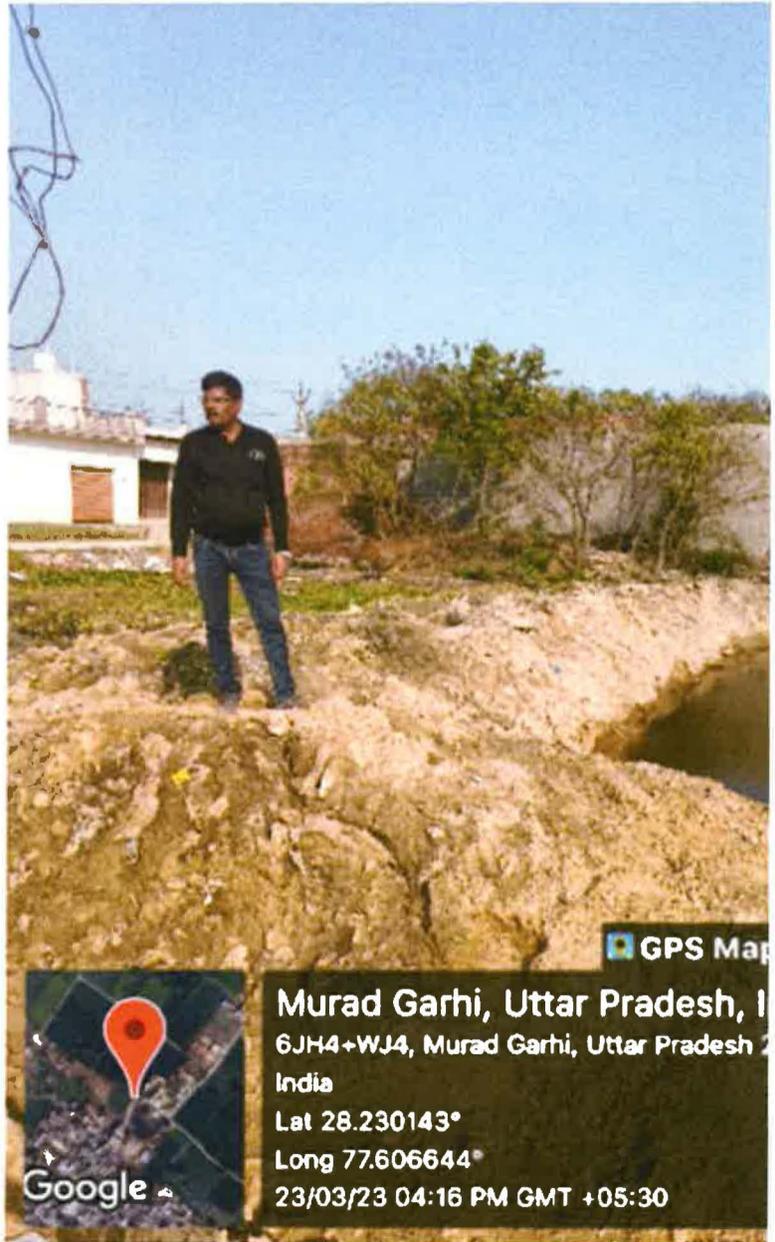


**Rabupura Rural, Uttar Pradesh, India**  
 7J42+XW2, Rabupura Rural, Uttar Pradesh  
 India  
 Lat 28.258087°  
 Long 77.602399°  
 23/03/23 04:15 PM GMT +05:30



GPS Map Camera

**Murad Garhi, Uttar Pradesh, India**  
 6JH4+WJ4, Murad Garhi, Uttar Pradesh 203209,  
 India  
 Lat 28.230014°  
 Long 77.606734°  
 23/03/23 04:15 PM GMT +05:30



GPS Map



**Murad Garhi, Uttar Pradesh, India**  
 6JH4+WJ4, Murad Garhi, Uttar Pradesh  
 India  
 Lat 28.230143°  
 Long 77.606644°  
 23/03/23 04:16 PM GMT +05:30



**Kalupura, Uttar Pradesh, India**

village pond • [1 uttar predesh Kalupura Uttar Pradesh 203203 IN,  
Kalupura, Uttar Pradesh 203209, India

Lat 28.24459°

Long 77.648694°

13/03/23 12:54 PM





GPS Map Camera

Murad Garhi



**Murad Garhi, Uttar Pradesh, India**

1600mtr runing track 1600mtr running track, Murad Garhi, Uttar Pradesh 203209, India

Lat 28.226397°

Long 77.606065°

11/04/23 12:53 PM

Goole



GPS Map Camera



**Murad Garhi, Uttar Pradesh, India**

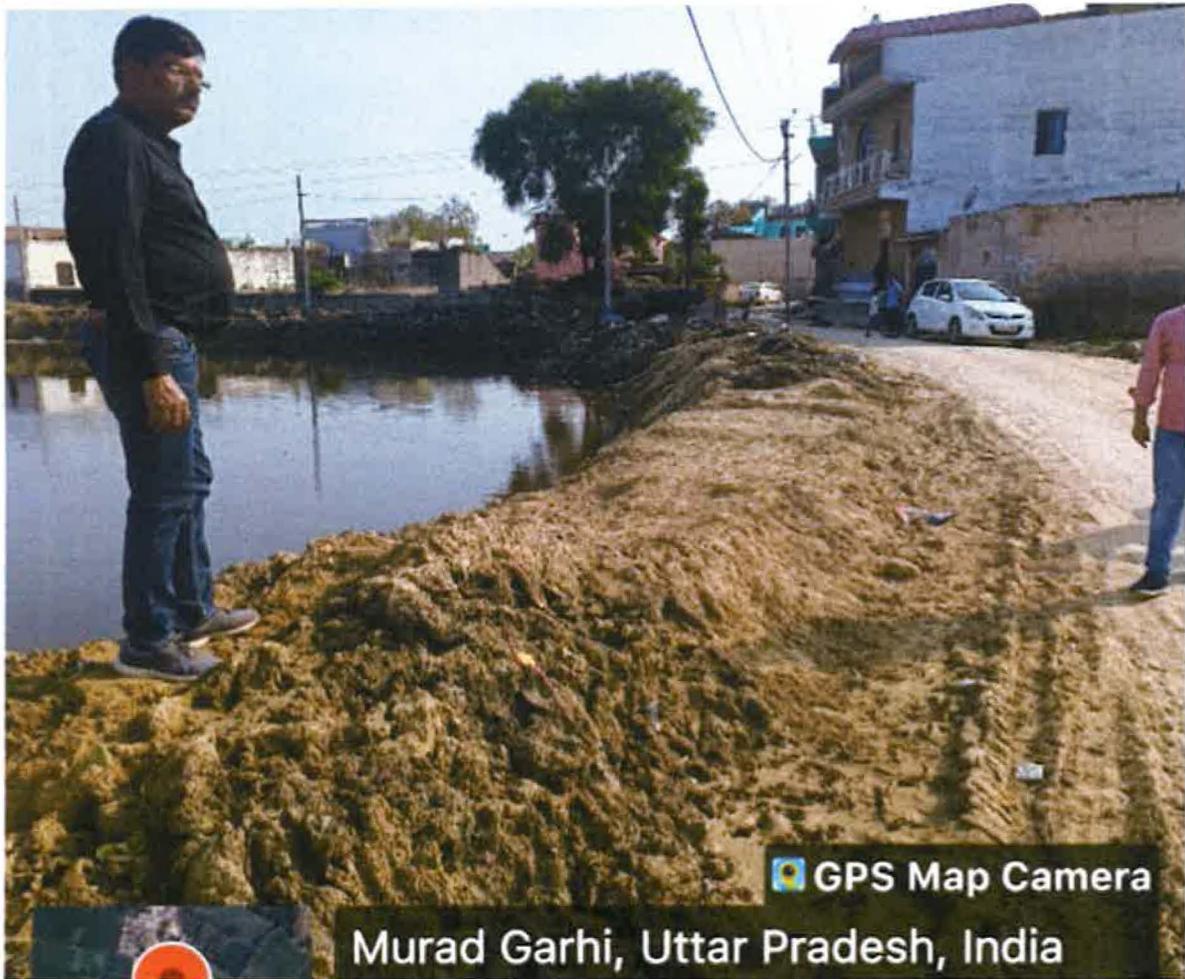
1600mtr runing track 1600mtr running track, Murad Garhi, Uttar Pradesh 203209, India

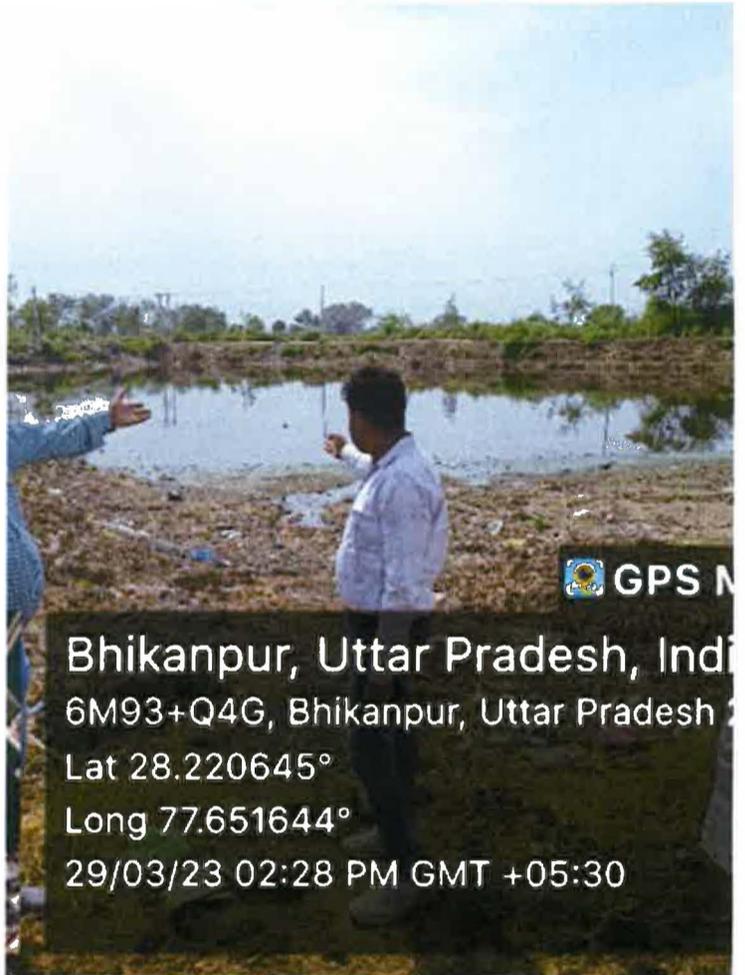
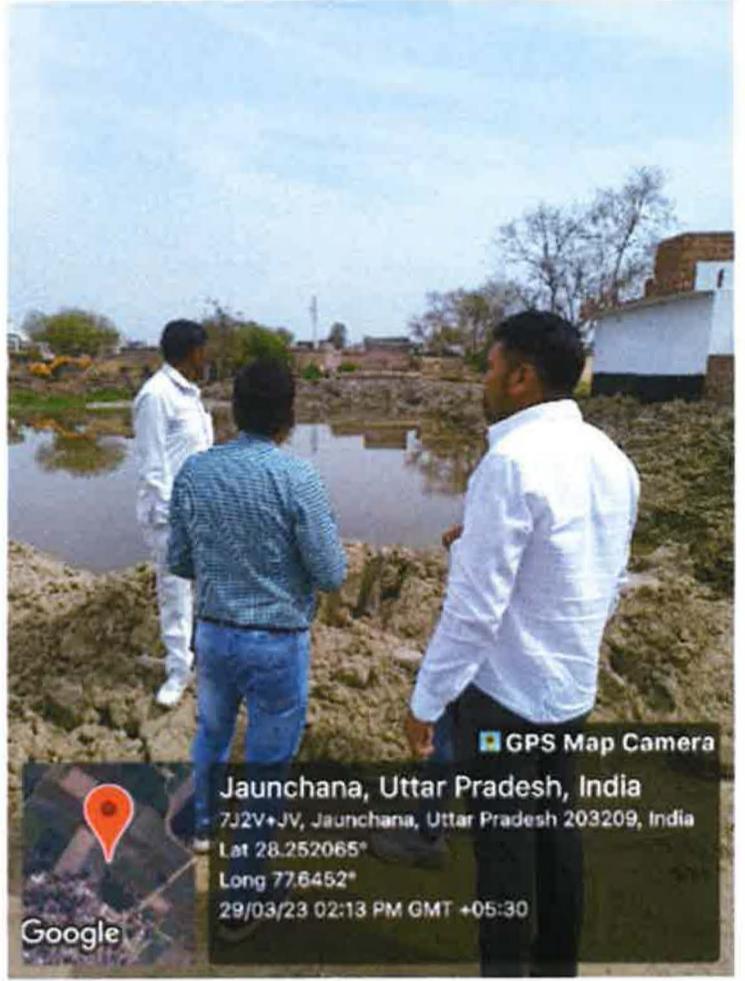
Lat 28.225626°

Long 77.605439°

11/04/23 03:41 PM

Goole





उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्ध 597 से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।

दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	मकसूदपुर		7	0.1140	पोखर	अतिक्रमण नहीं है।			
2				65	0.1390	पोखर	अतिक्रमण नहीं है।			
3				119	0.3140	पोखर	अतिक्रमण नहीं है।			
4				179	0.2660	पोखर	अतिक्रमण नहीं है।			

*JP*

उप जिलाधिकारी, तहसील सदर, जनपद गातमबुद्धनगर संप्राप्त यमुना एक्सप्रसप जा 0 140 ग्राहक नं. 1 का का  
का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।

५४ दिनांक- 28.12.2022

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटायें जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	भुन्ना तगा		43	0.0540	पोखर	अतिक्रमण नहीं है।	---	---	---
2				81	0.1520	पोखर	अतिक्रमण नहीं है।	---	---	---
3				197	0.9170	पोखर	आंशिक भाग पर कब्जा है।	---	---	---
4				203	0.6320	पोखर	अतिक्रमण नहीं है।	---	---	---
5				297	0.1610	पोखर	अतिक्रमण नहीं है।	---	---	---
6				368	0.8850	पोखर	अतिक्रमण नहीं है।	---	---	---

नोट:- उपरोक्त के अतिरिक्त -

1. खसरा सं०-197 (क्षेत्रफल 0.9170 हे०) के सम्बन्ध में नियमानुसार कब्जा हटाने की कार्यवाही न्यायालय तहसीलदार/तहसीलदार न्यायिक में उ०प्र० रा० सहिता 2006 की धारा-67 के अन्तर्गत बेदखली की कार्यवाही हेतु वाद विचाराधीन है। यथाशीघ्र शीर्ष प्राथमिकता पर न्यायालय द्वारा गुणदोश के आधार पर अंतिम निर्णय के उपरान्त नियमानुसार अवैध अतिक्रमण हटाने की कार्यवाही की जाएगी।



उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 29.12.2022

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	सदर	मुरादगढ़ी		046	0.0130	पोखर	अतिक्रमण नहीं है।			
				049	0.05820	पोखर	आवासिय पट्टे है।			
				071	0.0760	पोखर	अतिक्रमण नहीं है।			
				333	2.3900	पोखर	आवासिय पट्टे है।			
				335	0.2660	पोखर	आवासिय पट्टे है।			
				346	1.0880	पोखर	आवासिय पट्टे है।			



उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के मूलख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	फलैदा बांगर		269	0.8470	पोखर	आंशिक भाग पर मकान बनाकर स्थायी कब्जा है।			—
2				489	0.3410	पोखर	अतिक्रमण नहीं है।			—
3				746	0.5060	पोखर	अतिक्रमण नहीं है।			—
4				859	0.1770	पोखर	अतिक्रमण नहीं है।			—

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ० वि० प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण।  
दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	धनपुरा		15	0.3470	पोखर	अतिक्रमण नहीं है।			

*(Handwritten signature)*

52

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर 602 से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/मोखरा का प्राधिकरण के मूलख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	सिरोली बांगर		154/230	0.0900	पोखर	अतिक्रमण नहीं है।			

उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1				72	0.0630	पोखर	अतिक्रमण नहीं है।			—
2	जेवर	सुल्तानपुर		162	0.3790	पोखर	अतिक्रमण नहीं है।			—



उप जिलाधिकारी, तहसील सदर, जनपद गौतमबुद्धनगर से प्राप्त यमुना एक्सप्रेसवे औ0 वि0 प्राधिकरण क्षेत्रान्तर्गत पड़ने वाले कुल तालाब/पोखरों का प्राधिकरण के भूलेख विभाग द्वारा कराये गये स्थलीय सर्वे का विवरण। दिनांक- 02.01.2023

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्थाई या अस्थायी	हटाये जाने की कार्ययोजना	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जेवर	मौहम्दाबाद खेड़ा		293	0.3160	पोखर	आंशिक भाग पर मकान बनाकर स्थायी कब्जा है।			—
2				297	0.3350	पोखर	आंशिक भाग पर मकान बनाकर स्थायी कब्जा है।			—
3				212	0.2420	तालाब	अतिक्रमण नहीं है।			—

for  
A.M.

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	आतिक्रम है या नहीं खाई या अखाई	हटाये जाने की कारणवर्जना	लिखत	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1				120	0.9480	पखर	आतिक्रम नहीं है।	—	—	—
2				168	0.8600	पखर	आतिक्रम नहीं है।	—	—	—
3	जंवर	कपूर		488	0.0130	पखर	आतिक्रम नहीं है।	—	—	—
4				596	0.1010	पखर	आतिक्रम नहीं है।	—	—	—
5				603	0.6200	पखर	आतिक्रम नहीं है।	—	—	—

उप लिखावटकारी, तहसील जंवर, जगपट गौतमबुद्धनगर से प्राप्त सूचना परकसदसद और 10 दिनांक प्रतिकरण क्षीयान्तरित पड़ने वाले कुल तालाब/पखरों का प्रतिकरण के मूलख विमान द्वारा कराय गये स्थलीय सर्वे का विवरण।

AM  
8

उप विभागीयारी, तहसील जंवर, जगद गौतमगुहनाथ से प्राप्त युग्म एकसमसद और 10 वि० प्राधिकरण क्षीयान्वित पडने वाले कुल तालाब/धाखरी का प्राधिकरण के अंतर्गत विभाग द्वारा कराये गये स्थानीय सर्वे का विवरण।

S.no.	Tehsil	ग्राम का नाम (हिन्दी में)	दिनांक	Khasra no	Area (in Hectare)	Talab Name	अतिक्रमण है या नहीं स्पष्ट या अस्पष्ट	हदों जान की कार्यवाजा	विवरण	Taken up by any Company/PSU
1	2	3	4	5	6	7	8	9	10	11
1	जंवर	भांडपुर खजाना		320	0.9480	धाखरी	अतिक्रमण पर मजदूरी बजाकर खाली कराया।	उपरोक्त सर्वे में 2006 की धारा-67 के अन्तर्गत पूर्व विभाग द्वारा कार्यवाही की गयी है।		
				180	0.5440	धाखरी	अतिक्रमण नहीं है।			



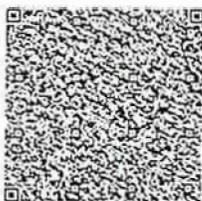
INDIA NON JUDICIAL

Government of Uttar Pradesh

e-Stamp



Certificate No.	: IN-UP97434718626073V
Certificate Issued Date	: 03-Jan-2023 12:43 PM
Account Reference	: NEWIMPACC (SV)/ up14011004/ GAUTAMBUDDH NAGAR 2/ UP-GBN
Unique Doc. Reference	: SUBIN-UPUP1401100488364454200187V
Purchased by	: YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	:
First Party	: YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY
Second Party	: Not Applicable
Stamp Duty Paid By	: YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please write or type below this line

(GAURI KUMAR)

(H) (Rtd)

Adviser, WAF class

Foulsadi

**Dr. A. V. Singh**  
Chief Executive Officer  
Yamuna Expressway Indl. Dev. Authority

**Statutory Alert:**

1. Authenticity of this Stamp certificate should be verified at [www.shoekyanip.com](http://www.shoekyanip.com) or using e-Stamp Mobile App or Stock Market. Any discrepancy of the details of this Certificate and as available on the website / Mobile App renders it void.
2. The stamp certificate is valid only for the users of the certificate.
3. In case of any discrepancy, please inform the Competent Authority.

**Memorandum of Understanding**

**Between Wheels Global Foundation and Yamuna Expressway Industrial Development Authority (YEIDA)**

This Memorandum of Understanding ("MoU") is entered on 03.01.2023 by and between

Wheels Global Foundation, 5, Ground Floor, Golf Links, New Delhi – 110003 (hereinafter referred to as "WGF");

**AND**

Yamuna Expressway Industrial Development Authority (hereinafter referred to as "YEIDA"), created by the UP Government under the UP Industrial Development Act, 1976 to ensure planned development of industrial and allied activities in their notified areas.

WGF and YEIDA are referred to individually as a "Party" and collectively as "Parties". The Parties have reached the following intent:

**Article 1: Background and Purpose**

Yamuna Expressway Industrial Development Authority (YEIDA) has been created under the UP Industrial Development Act, 1976 to ensure planned development of industrial and allied activities in their notified area.

Government of UP constituted Yamuna Expressway Industrial Development Authority (erstwhile Taj Expressway Industrial Development Authority) vide its Notification No. 697/77-4-2001-3(N) / 2001 dated 24th April, 2001. 1187 villages of Gautambudh Nagar, Bulandshahar, Aligarh, Hathras, Mathura and Agra districts have been notified under Yamuna Expressway Industrial Development Authority vide various Notifications of Govt. of UP.

Wheels Global Foundation (earlier known as WHEELS Charitable Foundation), (hereinafter referred to as WHEELS) incorporated under sub section (2) of section 7 of the Companies Act 2013 and rule 8 of the Companies (Incorporation Rules 2014) having its registered office at 5, Ground Floor, Golf Links, New Delhi, South Delhi, India – 110003. WHEELS is also registered on the NGO Portal – NGO Darpan, having unique ID – DL/2020/0256412. WHEELS is an India arm of Wheel Global Foundation (hereinafter referred to as WGF) and a Non-profit foundation providing technology driven solutions to the challenges that affect the global rural population in six areas: Water, Healthcare, Energy, Education, Rural Livelihoods, and Sustainability.



  
**Dr. A. V. Singh**  
 Chief Executive Officer  
 Yamuna Expressway Indl. Dev. Authority

WHEELS is a part of the NITI Aayog constituted Civil society consultation Sub-group on Innovation technology transfer and a partner to the Ministry of Panchayati Raj (MoPR), Government of India under the theme of Technology Innovation for Rural Areas.

WGF Water council has been constituted and aspires to become 'trusted partners' to state governments in catalyzing holistic and integrated water conservation and management, through use of appropriate technology in the country, at scale, with collaborative multi-stakeholder partnership.

WHEELS is represented by its Chairman, Shri Ashank Desai (which expression shall, where the context so admits, be deemed to include its successors, executors and administrators) as SECOND PARTY.

WHEREAS both the parties are desirous of collaborating to leverage technology interventions and innovations in the water space and implement restoration of water bodies and *holistic community development*, through a multi-stakeholder participation mode.

## Article 2- Scope of MoU

The scope of this MoU is to implement a pilot Project for restoration and revival of water bodies and holistic community development in three selected clusters of 16 villages within the jurisdiction of YEIDA in the first phase, as per **Annexure I**. Phase-1 of the Pilot Project will be undertaken from 15th January, 2023. Further expansion in Phase II could be considered, based on learnings from implementation and inputs from assessment of the first phase.

The pilot includes design and implementation of the Project with the help of a consortium of partners with proven capabilities in this domain.

The pilot Project will incorporate robust systems, processes, and monitoring mechanisms and will be executed through convergence of various government Projects and schemes. WGF execution convergence portal will be used as an anchor for this pilot Project.

The pilot Project will engage user communities towards integrated water management, sustenance, and long-term conservation of water resources.

The pilot Project will design appropriate interventions using scientific data and evidence-based methods. The interventions will be structured to restore water bodies, participatory management of water bodies etc. The execution of works based on the recommendations will be carried out by YEIDA under their ongoing schemes.

An independent third-party evaluation of baseline, mid-term, end-term measurements and outcome evaluations will also be carried out.

The project will be transitioned and handed over to YEIDA on completion of the pilot, on mutually agreed terms.



  
**Dr. A. V. Singh**  
 Chief Executive Officer  
 Yamuna Expressway Indl. Dev. Authority

### 3.2.1 Dedicated staff for the Project

YEIDA will deploy dedicated staff as per the needs of the project, including

- ▶ A technical champion support team, to assist us with the convergence execution Portal adoption
- ▶ A dedicated technical executive assigned for performance monitoring, progress reviews etc.

### 3.2.2 Facilitation, support and Periodic Reviews

YEIDA will

- ▶ Appoint one senior officer as the Nodal Officer for the Project
- ▶ Constitute a top-level Committee for the Project with the Lead Bank, industry champions, concerned YEIDA, NIAL and state government officers, our Execution Consortium Partners etc.
- ▶ Hold an inception meeting of the committee at the beginning of the project to deliberate on the proposed planning, roadmap and the support required etc.
- ▶ Hold Joint periodic progress review meetings based on portal updates and physical progress
- ▶ Constitute an Advisory body for industry connect for training and placement, including for the airport
- ▶ Facilitate partnership with the lead bank for financial planning and inclusion, capacity building etc
- ▶ Identify local CSO Champions, if any
- ▶ Facilitate flow of information and support as required by Execution Consortium Partners
- ▶ Converge various Yeida initiatives, government Projects and schemes
- ▶ Facilitate CSR funding for direct project expenses, wherever required
- ▶ Ensure timely implementation of works as per the recommendations of the Execution Consortium Partners and facilitate the necessary permissions & grants for the works
- ▶ Commission documentation, evaluation, and monitoring activities for the project from time to time.
- ▶ Commission a baseline socio-economic survey of the Project villages and its beneficiaries

### 3.3 Role of execution consortium

Based on an understanding of the needs, the execution consortium will comprise of

1. A Support Partner for restoration of water bodies.
2. A Mentor, technical and holistic community development execution partner
3. An expert support organisation for community awareness and public education



  
 Dr. A. V. Singh  
 Chief Executive Officer  
 Yamuna Expressway Indl. Dev. Authority

In pursuance of the mutual promises and agreements herein, both Parties hereby agree to enter into a strategic partnership to facilitate the following for successful implementation of the program as per the approaches and modalities finalized mutually.

The objective of the program is to see significant outcomes in the areas of:

1. Natural resources productivity and Climate Change
2. Economic and livelihoods
3. Social & health
4. Community institutions and sustainability
5. Outcome monitoring

### Article 3: Role of Parties

#### 3.1 Role of WGF

WGF will

- ▶ Conceptualize the pilot project.
- ▶ Identify and on board consortium partners with proven capabilities on a common platform.
- ▶ Design the Pilot Project using scientific and evidence-based approach and structured around robust systems and processes with the help of multiple consortium partners with proven capabilities.
- ▶ Provide recommendations to YEIDA for works to be undertaken for restoration of water bodies and holistic community development, through its execution consortium partners.
- ▶ Provide Convergence Execution Portal to be hosted on YEIDA server and guidance to YEIDA technical support team for adoption. The Portal will converge all the activities performed by different agencies involved in this pilot.
- ▶ Coordinate with YEIDA for monitoring progress of the project and measurement and display of outcome impact parameters.
- ▶ Regular performance review with the help of the dedicated technical executive assigned.
- ▶ Setting the agenda for periodic meetings with YEIDA, including Outcome monitoring thru independent third party
- ▶ Coordinate with YEIDA for facilitating the delivery of outcomes by Partners.
- ▶ Coordinate with Execution Consortium Partners.
- ▶ Oversee biannual socio-economic assessments and periodic independent assessments commissioned by YEIDA

#### 3.2 Role of YEIDA



  
 Dr. A. V. Singh  
 Chief Executive Officer  
 Yamuna Expressway Indl. Dev. Authority

WGF has identified the following execution consortium partners for the

- a. A.T.E Chandra Foundation- Restoration and rejuvenation of Water Bodies
- b. Amrita Vishwa Vidyapeetham - Holistic Community Development
- c. Spoken Tutorial Project, IIT Bombay - Community awareness and Public Education

The AOA with these partners is enclosed as **Annexure-II**.

WHEELS may bring other partners with required capabilities to supplement the consortium as per the needs of the project.

The Execution Consortium will collectively work with Local grassroots organizations and other partners and will be brought together with YEIDA, through the Execution Convergence Portal of WGF.

#### Article 4: Project Period

4.1.1 This MoU becomes effective from the date of its signature by the Parties and will remain valid for a **period of 2 Years** with an additional **six months** for transition of the Project

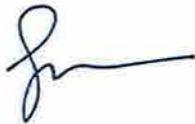
4.1.2 The MoU may be extended by mutual consent of both the Parties.

4.1.3 **Phase-1** of the Pilot Project will be implemented from **January 15, 2023** during which water bodies will be identified, mobilization plans will be co-created with district teams and communities, and program implementation commenced with demand mobilized from communities. The proposal for Phase-2 will be developed, finalized and submitted subsequently.

#### Article 5: Funding & Costs

5.1.1 This MoU does not entail any financial commitments from YEIDA to WGF or any of its execution consortium partners.

5.1.2 The YEIDA will undertake execution of the recommended works through convergence of various government programmes and schemes.



Dr. A. V. Singh  
Chief Executive Officer  
Yamuna Expressway Indl. Dev. Authority

5.1.3 YEIDA will deploy its own resources for execution of the recommended works and for direct project expenses as per the progress uploaded in the portal and physically verified by YEIDA.

## Article 6: Terms & Amendments

### 6.1 Terms:

6.1.1 Parties will not use the other party's logo/branding or any other intellectual property without seeking prior express written permission.

6.1.2 Any modifications to this MOU will be carried out in writing with mutual consent of both the Parties.

### 6.2 Amendments:

6.2.1 No amendment, supplement, modification or clarification to this MOU shall be valid or binding unless set forth in writing and duly executed by the Parties to this MOU.

## Article 7: Confidentiality and Public Announcement

### 7.1 Confidentiality and Public Announcement

7.1.1 "Confidential Information" means personally identifiable data/information collected under the activities contemplated by this MOU in audio, visual or any other form. Data collected under this MOU in its appropriately de-identified and anonymised form may be treated as a public good with the prior permission of WGF.

7.1.2 Information/data collected under this program can be used for further public dissemination of evidence-based research by WGF after obtaining the express concurrence of YEIDA.

## Article 8: Termination and Counterparts

### 8.1 Termination for Convenience:

Any Party may terminate its participation in this MOU by giving one months' notice to the other Party. The Parties agree that upon termination of this MOU for any reason, the Parties will work together in good faith to wind up the program smoothly and collaboratively.



Dr. A. V. Singh  
Chief Executive Officer  
Yamuna Expressway Indl. Dev. Authority

Article 9: Annexures

Annexure I: Pons.PPT attached separately.



Dr. A. V. Singh  
Chief Executive Officer  
Yamuna Expressway, Indl. Dev. Authority

65

**8.2 Non-binding Status:**

The Parties agree and understand that this MOU is non-binding and shall not create or give rise to any legally binding obligations upon the Parties to perform any activity or provide any funding.

**8.3 Non-Exclusivity:**

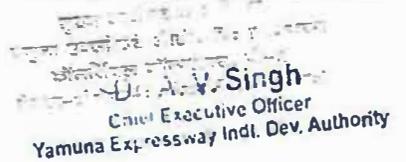
The Parties shall pursue the objectives of the MOU based on non-exclusivity. Neither the Parties, their affiliates, employees, nor agents shall be restricted from making any arrangements or agreements with any third party for the purpose of conducting similar programs.

**8.4 Counterparts:**

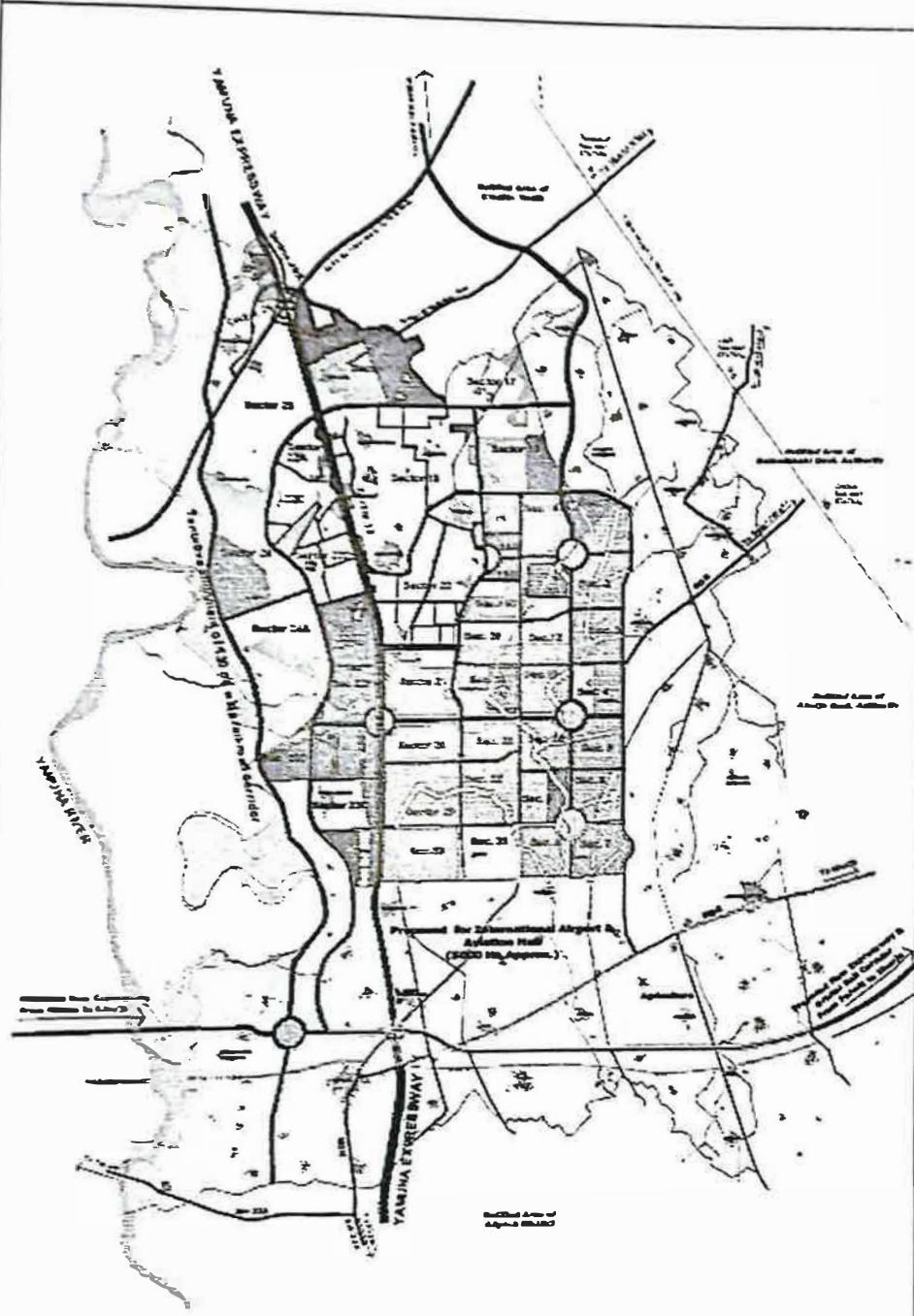
This MOU may be executed in counterparts, each of which shall be deemed original, but all of which together shall constitute one and the same MOU.

**IN WITNESS WHEREOF** the parties have caused this MOU to be signed by their duly authorized representatives on \_\_\_\_\_ at New Delhi.

<p><b>FOR WGF</b></p>  <hr/> <p>Authorised Signatory  Name:  Designation:</p>	<p><b>FOR YEIDA</b></p>  <p>3.1.23</p> <hr/> <p>Authorised Signatory  Name: Anu Vir Singh  Designation: CEO YEIDA</p>
--	---

  
**Anu Vir Singh**  
Chief Executive Officer  
Yamuna Expressway Indt. Dev. Authority

**MASTER PLAN FOR YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AREA (PHASE - 1) - 2031**  
 (For Notified Area of Gautambudh Nagar & Bulandshahr District)



**LEGEND:-**

[Symbol]	RESIDENTIAL
[Symbol]	COMMERCIAL
[Symbol]	INDUSTRIAL
[Symbol]	INSTITUTIONAL
[Symbol]	MIXED USE
[Symbol]	SEC - 1 SPORTS CITY
[Symbol]	TRANSPIRANT (including open spaces)
[Symbol]	RIVER FRONT DEVELOPMENT
[Symbol]	GREEN BELTS & PARKS
[Symbol]	RECREATIONAL GREENS
[Symbol]	AGRICULTURE
[Symbol]	WATER BODIES
[Symbol]	VILLAGE ROAD
[Symbol]	RAILWAY STATION
[Symbol]	LOCATION FOR DRAINAGE SEPARATION
[Symbol]	ROAD NETWORK: 100' WIDE 75' WIDE 50' WIDE 25' WIDE
[Symbol]	CANAL WITH GREEN BELT
[Symbol]	RAILWAY TRACK
[Symbol]	NOTIFIED AREA BOUNDARY

APPROVED BY BOARD OF SUPERVISORS  
DATE: 10/12/2012

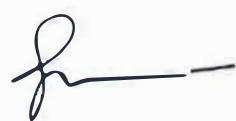
NOTE:  
 1. General scheme is indicative only. The ultimate scheme shall be subject to urban form survey and resource study.  
 2. Boundary of notified area shall be as the notified resource records.  
 3. Details of urban form shall be subject to the final scheme and shall be determined as per the resource study.



**YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY**

**TITLE : Master Plan**

  
**Dr. A. V. Singh**  
 Chief Executive Officer  
 Yamuna Expressway Indl. Dev. Authority





## यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

दिल्लीय तल, कॉन्वेंशनल कोम्प्लेक्स, सेक्टर बीमेगा-1, ग्रेंटर नोएडा सिटी - 201308, गीतमबुद्धनगर (उ०प्र०)

पत्रांक : वाई०ई०आई०डी०ए०/७७६/SM-6 /2023/

दिनांक ०९/०१/२०२३

सेवा में,

श्रीमती गौरी कुमार,  
(आई०ए०एस० - सेवा निवृत्त),  
सदस्य-एडवाइजरी कमेटी,  
M/s Wheels Global Foundation,  
5, Ground Floor, Golf Links,  
New Delhi-110003

विषय:- Wheels Global Foundation and Yamuna Expressway Industrial Development Authority (YEIDA) के मध्य दिनांक 03.01.2023 को हुए अनुबन्ध (MOU) के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक अवगत कराना है कि दिनांक 06.01.2023 को अधोहस्ताक्षरी की अध्यक्षता में Wheels Global Foundation संस्था की एडवाइजरी कमेटी के सदस्यों के साथ वार्ता हुई, जिसमें आपके द्वारा प्राधिकरण क्षेत्र में कौशल विकास, सामाजिक जागरूकता के कार्यों के साथ-साथ तालाबों की सफाई किये जाने के सम्बन्ध में अनुबन्ध (MOU) निष्पादित करते हुए कार्यक्षेत्र का निर्धारण किया गया। विचार विमर्श उपरान्त यह निश्चित किया गया कि जिन 12 ग्रामों में अभ्युदय कम्पोजिट परिषदीय विद्यालय योजना के तहत कार्य कराया जाना है, उसको भी सम्मिलित किया जाना प्रस्तावित किया जाये तथा अवशेष 15 ग्रामों को सम्मिलित करते हुए 27 ग्रामों की सूची तालाबों को सफाई हेतु तैयार कर ली जाए। यह भी निश्चित किया गया है, जिन ग्रामों में परिषदीय विद्यालय एवं सामुदायिक केन्द्र की उपलब्धता हो, उनको प्राथमिकता के आधार पर तैयार किया जाए।

उपरोक्त के क्रम में 12 अभ्युदय कम्पोजिट विद्यालय क्रमशः ग्राम- तिरथली, अहमदपुर चौरोली, जौनचाना, जेवर खादर, आर० एण्ड आर०-जेवर बांगर, पचौकरा, डूगरपुर रीलखा, ठसराना, मौहम्मदपुर जादौन, अटटा फतेहपुर, दनकौर एवं भटटा को सम्मिलित करते हुए कुल 27 ग्रामों क्रमशः तिरथली, अहमदपुर चौरोली, उस्मानपुर, जेवर खादर, आर० एण्ड आर०-जेवर बांगर, पचौकरा, डूगरपुर रीलखा, ठसराना, मौहम्मदपुर जादौन, अटटा फतेहपुर, दनकौर, भटटा, सलारपुर, अटटा गुजरान, आच्छेपुर, अच्छेजा बुर्जग, डेरी गुजरान, झाझर, मुतैना, मिर्जापुर, निलौनी, रोनिजा, रूस्तमपुर, दुबली, चौकी, पारसौल एवं गुनपुरा की सूची संलग्न कर इस अनुरोध के साथ प्रेषित है कि उपरोक्त ग्रामों में अनुबन्ध (MOU) के अनुसार कार्यवाही कराने का कष्ट करें।

संलग्नक:- यथोपरि।

प्रतिलिपि :-

1. अपर मुख्य कार्यपालक अधिकारी (आर०), को सूचनार्थ।
2. विशेष कार्याधिकारी (एस०बी०/एस०के०एस०) को सूचनार्थ।
3. महाप्रबन्धक (परि०) को सूचनार्थ।
4. उप महाप्रबन्धक (परि०) को सूचनार्थ।

9.1.23  
(डा० अरुणवीर सिंह)  
मुख्य कार्यपालक अधिकारी

9.1.23

9.1.23  
मुख्य कार्यपालक अधिकारी

9.1.23

ऐसे ग्रामों की सूची जहाँ अभ्युदय विद्यालय भी प्रस्तावित है:-

क्र०सं०	ग्राम का नाम
1	तिरथली
2	अहमदपुर चौरौली
3	जौनघाना
4	जेवर खादर
5	आर० एण्ड आर० साइट जेवर बांगर
6	पचौकरा
7	डूंगरपुर रीलखा
8	ठसराना
9	मौहम्मदपुर जादौन
10	अटटा फतेहपुर
11	दनकौर
12	भटटा
<u>ऐसे ग्रामों की सूची जहाँ तालाबों की सफाई प्रस्तावित है:-</u>	
1	तिरथली
2	अहमदपुर चौरौली
3	उस्मानपुर
4	जेवर खादर
5	आर० एण्ड आर० साइट जेवर बांगर
6	पचौकरा
7	डूंगरपुर रीलखा
8	ठसराना
9	मौहम्मदपुर जादौन
10	अटटा फतेहपुर
11	दनकौर
12	भटटा
13	सलारपुर
14	अटटा गुजरान
15	आच्छेपुर
16	अच्छेजा बुर्जग
17	डेरी गुजरान
18	झाझर
19	मुतेना
20	मिर्जापुर
21	निलौनी
22	रौनीजा
23	रुस्तमपुर
24	दुबली
25	चौकी
26	पारसौल
27	गुनपुरा



## यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

दिलीप हल, कॉन्वेंशन कोम्प्लेक्स, सेक्टर ओपेन-1, गेट नंबर सिटी - 201308, गीतमयुवनगर (जयपुर)  
दूरभाष नं - 0120 - 2385180 फॅक्स नं - 0120 - 2385180

पत्रांक : वाई.ई.ए./वरि०प्र०/ब०-6/2023/836

दिनांक : 19/01/23

कार्यालय आदेश

कृपया व्हीलस् ग्लोबल फाउण्डेशन (WGF) तथा यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण के मध्य दिनांक 03.01.2023 को एम.ओ.यू द्वारा 27 ग्रामों में सर्वे हेतु (WGF) के द्वारा की गई अपेक्षा के क्रम में फील्ड कोर्डिनेटर के सहायतार्थ टैक्नीकल सुपरवाइजर, सहा०प्रबन्धक व नोडल प्रबन्धक 10 टीमों को गठित करते हुए स्टॉफ की तैनाती निम्नवत् की जाती है :-

	ग्राम का नाम	टैक्नीकल सुपरवाइजर का नाम व मोबाईल नं०	सहा०प्रबन्धक का नाम व मोबाईल नं०	प्रबन्धक का नाम व मोबाईल नं०
1	आच्छेपुर	श्री शुभम श्रीवास्तव (7838023917)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
2	मौहम्मदपुर जादौन	श्री नितिन (8881777232)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
3	दुबली	श्री निखिल सौनी (9536009021)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
4	रुस्तमपुर	श्री ज्ञानेन्द्र कुमार (9990305206)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
5	अच्छेजा बुर्जग	श्री प्रशांत सक्शेना (9871909518)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
6	डूंगरपुर रीलखा	श्री गोल्डी बंसल (8800184026)	श्री अनीस (9999491786)	श्री योगेन्द्र पाल सिंह (9205691285)
7	ठसराना	श्री योगीराज (8307117332)	श्री अनीस (9999491786)	श्री योगेन्द्र पाल सिंह (9205691285)
8	सलारपुर	श्री नवीन सिंह (9711237798)	श्री अनीस (9999491786)	श्री योगेन्द्र पाल सिंह (9205691285)
9	चौकी	श्री उस्मान (7503008605)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
10	मुतेना	श्री मोहन चौहान (9540454023)	श्री अनीस (9999491786)	श्री योगेन्द्र पाल सिंह (9205691285)

उक्त आदेश तत्काल प्रभाव से लागू होगा।

19/01/23  
(सुभाष चन्द्रा)

०/८ वरि०प्रबन्धक (वर्क सर्किल-06)

प्रतिक्रिया:-

1. महाप्रबन्धक (परि०) महोदय, को सूचनार्थ प्रेषित।
2. उप महाप्रबन्धक (ए०के०एस०/आर०बी०) को सूचनार्थ प्रेषित।
3. सम्बन्धित प्रबन्धक/सहा०प्रबन्धक (परियोजना), को अनुपालनार्थ।

19/01/23  
०/८ वरि०प्रबन्धक (वर्क सर्किल-06)



## यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

दिल्ली नगर, औद्योगिक कॉम्प्लेक्स, सेक्टर अर्ध-1, ईस्ट बीएच मिटी - 201308, गौतमपुरा (एनएच)  
दूरभाष नं - 0120 - 2325180 फॅक्स नं - 0120 - 2325180

पत्रांक : वाई.ई.ए./SM/WC-06/1099/2023

दिनांक : 03/04/2023.

### (संशोधित) कार्यालय आदेश

कृपया व्हील ग्लोबल फाउण्डेशन (WGF) तथा यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण के मध्य दिनांक 03.01.2023 को एम0ओ0यू0 द्वारा 27 ग्रामों में सर्वे हेतु व्हील ग्लोबल फाउण्डेशन (WGF) के द्वारा की गयी अपेक्षा के कम में अवेरोष 17 ग्रामों हेतु फील्ड कोर्डिनेटर के सहायतार्थ टैक्नीकल सुपरवाइजर, सहायक प्रबन्धक व नोडल प्रबन्धक की 17 टीमों को गठित करते हुए स्टाफ की तैनाती कार्यालय पत्रांक वाई0ई0आई0डी0ए0/उप महाप्रबन्धक (परि0)/2023/81 दिनांक 10.03.2023 के द्वारा की गयी थी। अपरहार्य कारणों से उक्त आदेश में आंशिक संशोधन निम्नवत किया जाता है:-

क्र0 सं0	ग्राम का नाम	टैक्नीकल सुपरवाइजर/सुपरवाइजर का नाम व मो0 नं0	सहायक प्रबन्धक का नाम व मो0 नं0	प्रबन्धक का नाम व मो0 नं0
1	उस्मानपुर	श्री शुभम श्रीवास्तव (7838023917)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
2	अटटा फतेहपुर	श्री उस्मान (7503008605)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
3	दनकौर	श्री प्रशांत भारद्वाज (9761620789)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
4	अटटा गुजरान	श्री नितिन (8881777232)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
5	भट्टा	श्री निखिल सौनी (9536009021)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
6	पचौकरा	श्री ज्ञानेन्द्र कुमार (9990305206)	श्री अजय सिंह (7042795922)	श्री एम0एन0 तिवारी (7042795938)
7	आर0 एण्ड आर0 साइट जेवर बांगर	श्री राजेश (9756011229)	श्री संजय श्रीवास्तव (8700296383)	श्री एम0एन0 तिवारी (7042795938)
8	जेवर खादर	श्री शिवेन्द्र (8700500133)	श्री संजय श्रीवास्तव (8700296383)	श्री एम0एन0 तिवारी (7042795938)

*(Handwritten Signature)*  
dub

9	अहमदपुर चौरौली	श्री महेश नागर (9756424254)	श्री संजय श्रीवास्तव (8700296383)	श्री लोकेश कुमार (9711206119)
10	तिरथली	श्री मोहन चौहान (9540454023)	श्री आर0के0 राय (9410698969)	श्री एम0एन0 तिवारी (7042795938)
11	डेरी गुजरान	श्री विजय कुमार पाटक (9582698625)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
12	झांझर	श्री मनोज भाटी (9457369893)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
13	मिर्जापुर	श्री नगेन्द्र शर्मा (9368283522)	श्री संजय श्रीवास्तव (8700296383)	श्री एम0एन0 तिवारी (7042795938)
14	निलौनी	श्री नवीन सिंह (9711237798)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
15	रौनीजा	श्री गोल्डी बंसल (8800184026)	श्री अजय सिंह (7042795922)	श्री लोकेश कुमार (9711206119)
16	पारसौल	श्री निर्मय (9410027009)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)
17	गुनपुरा	श्री प्रशांत सक्सेना (9871909518)	श्री अनीस (9999491786)	श्री एम0एन0 तिवारी (7042795938)

उपरोक्त आदेश तत्काल प्रभावी होंगे।

(सुभाष चन्द्रा)

वरिष्ठ प्रबन्धक (परि0)

प्रतिक्रिया :-

1. महाप्रबन्धक (परि0) को सूचनार्थ।
2. उप महाप्रबन्धक (परि0) को सूचनार्थ प्रेषित।
3. सम्यन्धित टेक्नीकल सुपरवाइजर, सहायक प्रबन्धक एवं प्रबन्धक को अनुपालनार्थ।
4. श्री घनश्याम उपाध्य, प्रतिनिधि व्हीलस ग्लोबल फाउण्डेशन (WGF) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

02/4/2023  
वरिष्ठ प्रबन्धक (परि0)

622  
ANNEXURE A-9

72 (39)



पत्रांक - आई ई ए / वरिष्ठ प्रबन्धक / वर्क सफिल-6 / 2023 / 1029

दिनांक - 14 / 03 / 2023

To,

Smt. Aakriti Uttam,  
Sr. Project Manager, Development Alternatives,  
B-32 Tara Crescent, Qutub Institutional Area,  
New Delhi-110016

Subject: Rejuvenation of Ponds in Village- Rampur Bangar (Khasra No.91), YEIDA

Re: Request received from Development Alternatives Dt. 01.03.2023 requesting NOC for rejuvenation of Ponds in Village- Rampur Bangar (Khasra No.91)

Dear Ma'am,

In Consideration of the aforementioned letter received from you YEIDA has noted the following.

1. That "Development Alternatives" has proposed to carry out restoration work of Ponds in Village-Rampur Bangar (Khasra-91) through CSR funding received from HCL foundation
2. The restoration will include clearing of solid waste and aquatic weeds from the pond, Dewatering, Desilting and safe disposal of silt, ensuring ground water percolation, bunding of pond, establishment of Nature Based Treatment System to ensure treatment of drain water before entering the pond. Protection of pond from encroachment through fencing, plantation and furniture for public leisure.
- 3 The proposed activity will not incur any expenses to YEIDA.
4. The proposed activity is taken up in good will of environment and public health

YEIDA hereby provides "Development Alternatives" with a No Objection Certificate for carrying out the restoration works proposed. The restoration works shall be carried out through Nature flased Tree Methods only. GNIDA hereby also directs you to carry out all necessary allied works to ensure sustainable and low-cast maintenance of the pond in future Development Alternatives shall certify quality of water in the pond before and after restoration is carried put through sample testing conducted in NABL accredited labs.

The restoration shall be completed within 4 months from the date of this NOC, Development Alternatives shall carry out Maintenance activities for one year after completion of restoration YEIDA staff shall be give training for the upkeep of the restored pond before handover.

The restoration work shall not cause any environmental, social or public health issues. All waste generated due to the activity shall be handled in an environmentally safe manner. This NOC does not grant ownership rights of the pond to Development Alternatives, it's associates or it's CSR Partner

It is agreed that Development Alternatives Shall be bound by any directions and or suggestions as may be mady by NOC and or YEIDA in compliance of NGT order directions, without any demur or reservation.

(A.K. Singh)  
Dy. General Manger (Proj.)

Copy to:-

1. Additional Chief Executive Officer (M) for information.
2. G.M. (Proj.) for information.
3. Sr. Manager (WC-6) for information and necessary action.

Dy. General Manger (Proj.)

Yamuna Expressway Industrial Development Authority

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

द्वितीय मं. कार्यालय कोयलेखरा, ब्लॉक-पीठ-2, रोडवर आमेगा-1 गेट नोएडा सिटी 201308 जिला-गौतमबुद्ध नगर (उ०प्र०)  
दूरभाष 0120-2395261, फ़ैक्स 0120-2395160 website:-www.yamunaexpresswayauthority.com



पत्रांक - वाई ई ए / वरिष्ठ प्रबंधक / वर्क सर्किल-6/2023/1109

दिनांक - 06/04/2023

To,

Sh. Alok Pandey,  
Project Head,  
Green Yatra Trust  
308, Eco Star, Vishveshwar Nagar Rd  
Churi Wadi, Goregaon (E) Mumbai

Subject: Rejuvenation of Ponds in Village- Dhanori (Khasra No.636), YEIDA  
Re: Request received from Green Yatra Trust (Diary No.191922) Dt. 22.12.2022 requesting  
NOC for rejuvenation of Ponds in Village- Dhanori (Khasra No.636)

Dear Sir,

In Consideration of the aforementioned letter received from you YEIDA has noted the following.

1. That "Green Yatra Trust" has proposed to carry out restoration work of Ponds in Village- Dhanori (Khasra-636) through CSR funding received from HCL foundation
2. The restoration will include clearing of solid waste and aquatic weeds from the pond, Dewatering, Desilting and safe disposal of silt, ensuring ground water percolation, bunding of pond, establishment of Nature Based Treatment System to ensure treatment of drain water before entering the pond. Protection of pond from encroachment through fencing, plantation and furniture for public leisure.
3. The proposed activity will not incur any expenses to YEIDA.
4. The proposed activity is taken up in good will of environment and public health.

YEIDA hereby provides "Green Yatra Trust" with a No Objection Certificate for carrying out the restoration works proposed. The restoration works shall be carried out through Nature flased Tree Methods only. YEIDA hereby also directs you to carry out all necessary allied works to ensure sustainable and low-cast maintenance of the pond in future "Green Yatra Trust" shall certify quality of water in the pond before and after restoration is carried put through sample testing conducted in NABL accredited labs.

The restoration shall be completed within Four months from the date of this NOC, "Green Yatra Trust" shall carry out Maintenance activities for one year after completion of restoration YEIDA staff shall be give training for the upkeep of the restored pond before handover.

The restoration work shall not cause any environmental, social or public health issues. All waste generated due to the activity shall be handled in an environmentally safe manner. This NOC does not grant ownership rights of the pond to "Green Yatra Trust", it's associates or it's CSR Partner

"Green Yatra Trust" Shall be bound by any directions and or suggestions as may be mady by NOC and or YEIDA in compliance of NGT order directions, without any demur or reservation.

(A.K. Singh)

Dy. General Manger (Proj.)

Copy to -

1. Additional Chief Executive Officer (M) for information.
2. G.M. (Proj.) for information.
3. Sr. Manager (WC-6) for information and necessary action.

Dy. General Manger (Proj.)

Yamuna Expressway Industrial Development Authority

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

दुर्गापुर सतल जगसिंदल कॉम्प्लेक्स प्लॉट-2 सेक्टर आकेगा-1 सेक्टर नीएडा सिटी 201308 जिला-गाँतमबुद नगर (3090)

दूरभाष 0120-2395201 फैक्स 0120-2395150 website -www.yamunaexpresswayauthority.com

## ANNEXURE A-II

74

## -:कार्यवृत्त:-

माननीय एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 संख्या 325/2015 लेफ्टिनेंट कर्नल सर्वदमन सिंह ओबराय प्रति यूनितयन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 01-06-2020 के अनुपालन में **Water Bodies** के पुनर्जीवन हेतु कार्य योजनाय तैयार किये जाने के संबंध में निर्देश प्राप्त हुए थे जिसके क्रम में दिनांक 15-03-2023 को श्री मनीष कुमार वर्मा, जिलाधिकारी महोदय गौतमबुद्धनगर की अध्यक्षता में जिला वेटलैण्ड समिति की बैठक आयोजित की गयी। बैठक में श्री तेज प्रताप मिश्र, मुख्य विकास अधिकारी, गौतमबुद्धनगर, श्रीमती वंदिता श्रीवास्तव, अपर जिलाधिकारी, वित्त एवं राजस्व, श्री प्रमोद कुमार, प्रभागीय वनाधिकारी, गौतमबुद्धनगर, तथा समिति के अन्य सदस्यों द्वारा बैठक में प्रतिभाग किया गया। प्रभागीय वनाधिकारी, गौतमबुद्धनगर द्वारा बैठक में उपस्थित अधिकारियों का स्वागत किया गया।

प्रभागीय वनाधिकारी, /सदस्य सचिव द्वारा अवगत कराया गया कि जनपद में स्थित तालाबों, झीलों, एवं वेटलैण्ड्स के पुनर्जीवन हेतु कार्ययोजना उपलब्ध कराने हेतु जिलाधिकारी, महोदय गौतमबुद्धनगर एवं प्रभागीय वनाधिकारी, गौतमबुद्धनगर कार्यालय के विभिन्न पत्रों के माध्यम से निर्देशित किया गया था किन्तु वांछित कार्ययोजना उपलब्ध नहीं करायी गयी। बैठक में समिति अध्यक्ष द्वारा निम्न निर्देश दिये गये।

1. बैठक में प्रभागीय वनाधिकारी, गौतमबुद्धनगर द्वारा अवगत कराया गया कि माननीय एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 संख्या 325/2015 लेफ्टिनेंट कर्नल सर्वदमन सिंह ओबराय प्रति यूनितयन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 01-06-2020 के अनुपालन में **Water Bodies** के पुनर्जीवन हेतु कार्य योजनाय तैयार किये जाने के संबंध में निर्देश प्राप्त हुए थे जिसके क्रम में प्रपत्र-2 में सूचना प्रभागीय वनाधिकारी, गौतमबुद्धनगर कार्यालय में उपलब्ध करायी जानी अपेक्षित थी। इस संबंध में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 177/2022, अभीष्ट कुसुम गुप्ता बनाम उ0प्र0 सरकार व अन्य में पारित आदेश दिनांक 12-10-2022 में जनपद में स्थित तालाबों की संख्या निम्न प्रकार अंकित की गयी है।

क्र0 सं0	नोएडा प्राधिकरण	जनपद में स्थित तालाबों की संख्या का विवरण								
		प्रपत्र-2 में प्राप्त सूचना	ग्रेटर नोएडा प्राधिकरण	प्रपत्र-2 में प्राप्त सूचना	यमुना प्राधिकरण	प्रपत्र-2 में प्राप्त सूचना	नगर निकाय	प्रपत्र-2 में प्राप्त सूचना	ग्राम पंचायत	प्रपत्र-2 में प्राप्त सूचना
1	67	0	281	107	277	0	32	0	361	249

बैठक में निर्देश दिये गये कि समस्त तालाबों की सूचना प्रपत्र-2 में एक सप्ताह के अन्दर प्रभागीय वनाधिकारी कार्यालय में उपलब्ध कराना सुनिश्चित करें।

2. (कार्यवाही समस्त प्राधिकरण, एवं जिला पंचायतराज अधिकारी गौतमबुद्धनगर, नगरपालिका/समस्त नगर पंचायत) पूर्व बैठक में विगत वर्षों की वर्षवार गूगल इमेज निकलवाने हेतु निर्देश दिये गये थे किन्तु वांछित कार्यवाही नहीं की गयी निर्देश दिये गये कि उक्त कार्य को सर्वाच्च प्राथमिकता के आधार पर किया जाये।  
(कार्यवाही समस्त प्राधिकरण, समस्त उप जिलाधिकारी)
3. निर्देश दिये गये कि औद्योगिक अधिनियम की धारा-10, अन्य विधि सम्मत नियमों तथा आदेशों के क्रम में अतिक्रमित तालाबों यथा शीघ्र संयुक्त अभियान चालकर खाली कराने की कार्यवाही कर वांछित सूचना उपलब्ध करायी जाये साथ संबंधित उप जिलाधिकारी से समन्वय स्थापित कर यह सुनिश्चित किया जाये कि तालाबों की संख्या में कोई भिन्नता न रहे।  
(कार्यवाही ग्रेटर नोएडा/यमुना औद्योगिक विकास प्राधिकरण/उपजिलाधिकारी जेवर)
4. उत्तर प्रदेश राजस्व संहिता, 2006 (उत्तर प्रदेश अधिनियम संख्या 8 सन 2012) की धारा-59 की उपधारा (6) के पश्चात निम्नलिखित स्पष्टीकरण बढ़ा दिया जायेगा अर्थात्  
"स्थानीय प्राधिकरण में क्षेत्र पंचायत, जिला पंचायत, टाउन एरिया, नोटिफाइड एरिया, छावनी क्षेत्र, नगर पंचायत, नगर पालिका, नगर महापालिका, नगर निगम, नोएडा विकास प्राधिकरण, ग्रेटर नोएडा विकास

प्राधिकरण एवं यमुना एक्सप्रेसवे विकास प्राधिकरण अथवा भारत का संविधान के अनुच्छेद 243-थ के अन्तर्गत उत्तर प्रदेश औद्योगिक क्षेत्र विकास अधिनियम, 1976 के अधीन 'औद्योगिक विकास क्षेत्रान्तर्गत घोषित कोई औद्योगिक नगरी सम्मिलित होंगे।' धारा-59 के अनुसार तालाबों के चिन्हांकन, संवर्धन, सर्वेक्षण एवं चिरन्तर (सस्टेनेबल) कार्य सम्बन्धित प्राधिकरण एवं नगर निकाय द्वारा किया जायेगा।

- (कार्यवाही समस्त प्राधिकरण, एवं जिला पंचायतराज अधिकारी गौतमबुद्धनगर, नगरपालिका/समस्त नगर पंचायत)
5. बैठक में प्रभागीय वनाधिकारी/सदस्य सचिव द्वारा अवगत कराया गया कि जो तालाब विकास कार्य के कारण नष्ट हो गये हैं अथवा जिनमें अतिक्रमण हो चुका है उन तालाबों को Mitigation में शामिल करने की कार्यवाही की जाये। (कार्यवाही समस्त प्राधिकरण, समस्त उपजिलाधिकारी, जिला पंचायत राज अधिकारी)
  6. ग्रेटर नोएडा प्राधिकरण द्वारा अवगत कराया गया कि ग्रेटर नोएडा प्राधिकरण द्वारा अपने क्षेत्र में तालाबों को सूचीबद्ध करने का कार्य प्रारम्भ कर दिया गया है। डिविजन-1 में 15 तालाबों में से 05 में कार्य प्रारम्भ हो चुका है शेष में टेण्डर की कार्यवाही की जा रही है। समिति अध्यक्ष द्वारा निर्देश दिये गये कि संबंधित अधिकारियों की उक्त के संबंध में जिलाधिकारी, महोदय की अध्यक्षता में पृथक से एक बैठक आयोजित करने की कार्यवाही जाये।

- (कार्यवाही समस्त उपजिलाधिकारी, समस्त प्राधिकरण, जिला पंचायत राज अधिकारी, समस्त खण्ड विकास अधिकारी)
7. प्रभागीय वनाधिकारी, गौतमबुद्धनगर द्वारा अवगत कराया गया कि विगत वर्षों में जनपद में तालाबों सुदृढीकरण करने के सम्बन्ध में कार्य किये गये हैं। उन तालाबों को सूचीबद्ध कर मय फोटोग्राफ के उपलब्ध कराने हेतु निर्देश दिये गये। (कार्यवाही समस्त प्राधिकरण, समस्त उपजिलाधिकारी)
  8. धारा-67 के अन्तर्गत की गयी कार्यवाही की अध्यावधिक स्थिति से आगामी बैठक में अवगत कराया जाये। (कार्यवाही समस्त उपजिलाधिकारी)
  9. जनपद में स्थित 2.25 हेक्टर एवं उससे अधिक क्षेत्रफल की सूचना भी प्राथमिकता के आधार निर्धारित प्रपत्र में प्रभागीय वनाधिकारी, कार्यालय में उपलब्ध करायी जाये।

**प्रारूप**

क्र० सं०	तहसील का नाम	विकासखण्ड का नाम	ग्राम का नाम	क्षेत्रफल हेक्टर में	गाटा संख्या/स्वामित्व	वर्तमान स्थिति	गूगल इमेज	भौतिक सत्यापन करने वाले अधिकारी/कर्मचारी का नाम/पदनाम
1	2	3	4	5	6	7	8	9

(कार्यवाही समस्त उपजिलाधिकारी, समस्त प्राधिकरण, समस्त नगरपालिका, नगर पंचायत) बैठक धन्यवाद के साथ समाप्त हुई।

जिलाधिकारी/अध्यक्ष,

जिला वेटलैण्ड समिति गौतमबुद्धनगर

कार्यालय जिलाधिकारी, गौतमबुद्धनगर

पत्रांक: 5056/10-1. दिनांक गौतमबुद्धनगर 27-3-2023।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं इस अनुरोध के साथ प्रेषित कि कृपया संबंधितों को यथोचित कार्यवाही करने हेतु निर्देशित करने का कष्ट करें:-

1. मुख्य कार्यपालक अधिकारी, नोएडा औद्योगिक विकास प्राधिकरण।
2. मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण।
3. मुख्य कार्यपालक अधिकारी, यमुना औद्योगिक विकास प्राधिकरण।

जिलाधिकारी/अध्यक्ष,

जिला वेटलैण्ड समिति गौतमबुद्धनगर

पत्रांक \_\_\_\_\_ / \_\_\_\_\_, दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी वित्त/राजस्व गौतमकुन्दनगर।
2. प्रभागीय वनाधिकारी/सदरय सभिव गौतमकुन्दनगर।
3. उपजिलाधिकारी दादरी/सदर/जेवर।
4. क्षेत्राधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड नोएडा।
5. क्षेत्राधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड ग्रेटर नोएडा।
6. जिला पंचायत राज अधिकारी, गौतमकुन्दनगर।
7. अधिशासी अभियंता, भूगर्भ जल विभाग, गौतमकुन्दनगर।
8. अधिशासी अभियंता, सिंचाई विभाग, गौतमकुन्दनगर।

  
 जिलाधिकारी/अध्यक्ष,  
 जिला वेदलैण्ड समिति गौतमकुन्दनगर